

NATIONAL COMPANY LAW TRIBUNAL									
OBJECTIONS LIST DATED 31.05.2025 TO 17.06.2025									
PETITION , APPLICATIONS , ADDITIONALS									
HELPDESK NO 011-24363846 REGARDING YOUR OBJECTIONS PLEASE CONTACT HELP DESK NO FOR DELHI SCRUTINY TEAM									
Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	08-09-2024	Company Petition IB (IBC)	710102077412024		CANARA BANK VS KRISHAN PAL SINGH	Section 121(1)	03-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Saurabh Kushawaha
2	08-09-2024	Company Petition IB (IBC)	710102077402024		CANARA BANK VS RAMKESH BASHISHT	Section 121(1)	03-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Saurabh Kushawaha
3	28-03-2025	Company Petition IB (IBC)	710102025982025		REVENT METALCAST LIMITED VS HERO MOTOCORP LIMITED	IBC Under Sec 9	03-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Love
4	30-04-2025	Company Petition IB (IBC)	710102036952025		OVT INDIA PRIVATE LIMITED VS VIJENDER SINGH	Section 95(1)	01-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SINHA SHREY
5	01-05-2025	Company Petition IB (IBC)	710102037502025		SUISH CHANDEL MINERALS PRIVATE LIMITED VS PSM ENERGY PRIVATE LIMITED	IBC Under Sec 9	03-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	HIMANSHU
6	12-05-2025	Company Petition (Companies Act)	710102040842025		VARDHMAN AUTO RECYCLING LLP VS PSM ENERGY PRIVATE LIMITED	Sec 60-62 LLP Act 2008	04-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	VIDHI JAIN
7	21-05-2025	Company Petition IB (IBC)	710102043752025		HERITAGE MAX CONDOMINIUM ASSOCIATION VS DREAMHOME INFRASTRUCTURE PVT. LTD. (DEVELOPER)	IBC Under Sec 9	04-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Kartik Kaushal
8	23-05-2025	Company Petition IB (IBC)	710102044582025		AKJ INDIA VS CARE FONE PRIVATE LIMITED	IBC Under Sec 9	03-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Shubham Jain
9	30-05-2025	Company Petition IB (IBC)	710102046322025		WG CDR JAGANNATH BHANDARI VS ANJALI BUILDCON PRIVATE LIMITED	IBC under Sec 7	03-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Avneesh Arputham
10	29-05-2025	Company Petition IB (IBC)	710102046102025		SHIVA ASPHALTIC PRODUCTS PRIVATE LIMITED VS ATLAS CONSTRUCTIONS PRIVATE LIMITED	IBC Under Sec 9	08-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Shubham
11	30-05-2025	Company Petition (Companies Act)	710102046272025		CLASSIC MOTORS PRIVATE LIMITED VS BOBBY ANAND	Sec. 241(1),Sec. 242(4)	03-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SUMIT KUMAR BATRA

12	28-05-2025	Company Petition (Companies Act)	710102045932025		SURBHI BHARADWAJ VS HILTON ENGINEERS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	02-06-2025	no of objections 1. petition every page sign missed 2. proof of service missed	Aditya Shukla
13	03-06-2025	Company Petition IB (IBC)	710102046852025		VIKAS GUPTA VS CAPABLE BUILDWELL PRIVATE LIMITED	IBC under Sec 7	05-06-2025	No of objections 1.List of date missed 2.Pg-274 to 283 not clear 3.Nesi report complusory	Mayank
14	02-06-2025	Company Petition (Companies Act)	710102046522025		ALLFINE INTERNATIONAL COMPANY LIMITED VS MR. SANDEEP KUMAR	Sec. 241(1),Sec. 242(4)	04-06-2025	no of objections 1. due to payment section 147, 184, 188, 242, 244, 447 and 448 2. counsel sign missed in index and other side to given details 3. 137-141,231-236,294,298,307,366,410, 1065-1071 page not clear 4. company name missed in AOA 5. 237-265,316-330,333-340,344,372-380 page are blur 6. date missed in all vakalatanma	Varun Tandon
15	03-06-2025	CA(A) Merger and Amalgamation(Companies Act)	710102046972025		RAKUSHKA INTERNATIONAL PRIVATE LIMITED VS MR. SANDEEP KUMAR	Sub-section (I) of section 230	04-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	ASHISH
16	03-06-2025	Company Appeal(Companies Act)	710102046792025		RAKUSHKA INTERNATIONAL PRIVATE LIMITED VS MR. SANDEEP KUMAR	Sec 252 (3)	04-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Akshansh
17	04-06-2025	Transfer Petition (IBC)	710102047552025		ASIA COKE PRIVATE LIMITED VS ADITYA COKE PRIVATE LIMITED	Rule16(d),N CLT Rules,2016 IBC	05-06-2025	No of objections 1.Case type wrong 2.Book marking missed with the pagination according to the index 3.welfare missed @ rs 5 4.Pg-22 to 29,32 to 35 not clear	Akshansh
18	04-06-2025	Company Petition IB (IBC)	710102047412025		RADIO ROCKET PRIVATE LIMITED VS ADITYA COKE PRIVATE LIMITED	IBC Section 59	03-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	AMIT
19	04-06-2025	Company Petition IB (IBC)	710102047582025		BEACON TRUSTEESHIP LIMITED VS JATASYA PROMOTERS PRIVATE LIMITED	IBC under Sec 7	09-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Sanaya Patel
20	08-06-2025	Transfer Petition(Companies Act)	710102048632025		TANAMERA DEVELOPMENTS PRIVATE LIMITED VS VIPUL LIMITED	Rule 11 of NCLT	10-06-2025	no of objections 1. case type wrong 2. list of date and event, brief synopsis missed 3. proof of service missed 4. vakaltanama missed	Sasttra Legal
21	06-06-2025	CP(AA) Merger and Amalgamation(Companies Act)	710102048332025		AEROLINE PAPER PRODUCTS PRIVATE LIMITED VS VIPUL LIMITED	Sec. 230-232 - Second Motion	10-06-2025	no of objections 1. index numbering missed 2. all director sign missed in index and other side 3. counsel detail missed in index 4. every page sign missed in petition 5. all petitioner affidavit missed 6. incomplete file 7. all pages numbering missed 8. and required document missed 9. vakaltanama missed	VIJAY
22	05-06-2025	Company Petition (Companies Act)	710102047942025		BRITONNA HOTEL AND YACHT CLUB PRIVATE LIMITED VS VIPUL LIMITED	Sub-Section (1) of Section 66.	10-06-2025	no of objections 1. bookmarking are mandatory 2. OCR missing 3. index missed 4. memo of parties, list of date and event ,brief synopsis missed 5. counsel sign missed in prayer sign missed 6. all pages numbering missed	KARAN MALHOTRA
23	06-06-2025	Company Petition IB (IBC)	710102047992025		BRICK2WALL INFRA TECH PRIVATE LIMITED VS NEWCON ENGINEERS PRIVATE LIMITED	IBC Under Sec 9	09-06-2025	No of objections 1.please mention date of default on pg no 2.Pg-78,114,115,118,131 to 150 cut and not clear 3.nesi report missed 4.	Devul

24	06-06-2025	Company Petition (Companies Act)	710102048442025		UTSAV BHATTACHARJEE VS OWLOTS NEXTGEN PRIVTE LIMITED	Sec. 241(1),Sec. 242(4)	10-06-2025	no of objections 1. kindly remove application 2. 3rs court fee and 25rs welfare missed .3. proof of service missed	Ravilochan Daliparthi
25	06-06-2025	Company Petition IB (IBC)	710102048262025		VIPUL CHANDRA GUPTA VS WTC NOIDA DEVELOPMENT COMPANY PRIVATE LIMITED	IBC under Sec 7	12-06-2025	no of objection 1. missed master index 2. missed sign on index page of all volume 3 book marking missed in all volume 4 ocr missed in all volume 5 annexures page missed sign with true copy of all volume 6 page no 118 168 170 172 174 185 187 hindi page need english translate copy 7 200 202 204 206 255 468 to 469 3063 also hindi page need english translate copy 8 page no 122 not readable 9 136 page are paper cutting 10 power attorney missed 11 date of default missed in para 4 part 2 12 vakalatnama missed 13 proof of service missed 14 volume 50 missed 15. Nesl report compulsory	Harshit Agarwal
26	09-06-2025	Company Petition (Companies Act)	710102048792025		MR. RAJAY KUMAR AGARWAL VS MADHAV PROPERTIES LTD	Sec. 58(3),Sec. 59	11-06-2025	no of objections 1. bookmarking wrong upload 2. 77,100 page not clear 3. Moa and AoA not clear	AMAR KUMAR
27	09-06-2025	Company Petition IB (IBC)	710102048932025		VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS AMISHI CONSUMER TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	12-06-2025	"No of objections 1.please mention vakalatnama in index 2.reply missed for notice or 9-3-B certificate missed 3.service missed in index 4.Pg- 206,209,210,211,220,226,231,232,243,244 ,245,250,251,252 cut Pg-337 to 347 missed in pdf and in index	Vedant Chahal
28	10-06-2025	Company Petition IB (IBC)	710102049432025		GRASIM INDUSTRIES LTD VS RDS PROJECT LIMITED	IBC Under Sec 9	08-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SHRIKANT MOHAN
29	09-06-2025	Company Petition IB (IBC)	710102048822025		BAA TELEVISION NETWORK PRIVATE LIMITED VS CMYK PRINTECH LIMITED	IBC under Sec 7	11-06-2025	No of objections 1.please mention date of default in pag- 19 S R NO 2 in bold 2.court fee missed @ rs 3 on vakalatnama 3.From-b,IRP certificate,Form -2 missed 4.Nesl report compulsory	SAMIR SAGAR
30	09-06-2025	Company Petition IB (IBC)	710102048962025		VALUEFIRST DIGITAL MEDIA PRIVATE LIMITED VS SYSCOM ORGANIC WORLD PRIVATE LIMITED	IBC Under Sec 9	12-06-2025	No of objections 1.please mention vakalatnama in index 2.reply missed for notice or 9-3-B certificate missed 3.service missed in index 4.Pg- 206,209,210,211,220,226,231,232,243,244 ,245,250,251,252 cut 5.pg-343,344 missed in index	Vedant Chahal
31	09-06-2025	Company Petition (Companies Act)	710102048912025		BINDU SAWHNEY VS SEAGULL DEVELOPERS PRIVATE LIMITED	Sec. 97(1)	12-06-2025	no of objections 1. bookmarking are mandatory 2. AoA missed 3. 1rs court fee missed in vakaltnama	SURESH
32	12-06-2025	Intervention Petition (IBC)	710102050312025		MR. SHARUK PASSI VS MR. DEVENDRA UMRao	Rule 11 of NCLT, 2016	16-06-2025	1. case type wrong. 2. memo of parties mismatch according your online portal.	Raian
33	10-06-2025	Company Petition IB (IBC)	710102049622025		UCO BANK VS RAVI SHAH	Section 95(1)	17-06-2025	1. section wrong please mention Section 95(1) in pdf. 2. counsel details missing in memo of parties page. 3. page no. 94,120,121,122,123 need translate copy. 4. 25Rs welfare fee missing in vakalatnama. 5. mention bookmarking with page numbering.	Shikha
34	09-06-2025	Company Petition (Companies Act)	710102048902025		SANJAY SAWHNEY VS COLOURS INFRASTRUCTURE PRIVATE LIMITED	Sec. 97(1)	09-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SURESH

35	10-06-2025	Company Petition IB (IBC)	710102049642025		K. ANANDHU VS M/S. CONTINENTAL ENGINEERING CORPORATION	IBC Under Sec 9	17-06-2025	no of objections 1. bookmarking are mandatory 2. incomplete file 3. only 41 page uploaded 4. index numbering missed 5. counsel sign missed in index and other side 6. petitioner affidavit missed 7. required document missed 8. form 5 part 5 incomplete 9. 3rs court fee and 25rs welfare missed 10. master data missed 11. demand notice missed 12. 9(3)b affidavit notary missed 13. default date missed 14. proof of service missed 15. petition every page sign missed 16. all page numbering missed	S. GOWTHAMAN
36	11-06-2025	Company Petition IB (IBC)	710102049852025		UCO BANK VS AMAR THAKKAR	Section 95(1)	17-06-2025	1. section wrong please mention Section 95(1) in pdf. 2. counsel details missing in memo of parties page. 3. page no. 80,106,107,108,109 need to translate copy. 4. 25Rs welfare fee missing in vakalatnama. 5. mention bookmarking with page numbering.	Shikha
37	10-06-2025	Contempt Petition (IBC)	710102049412025		MS. RASHMI MINTRI VS MR. VIVECK GOEL	Rule 11 of NCLT, 2016	09-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Riya
38	10-06-2025	Company Petition IB (IBC)	710102049602025		UCO BANK VS NARENDRA CHOKSHI	Section 95(1)	11-06-2025	No of objections 1.pagination missed in book marking 2.welfare missed @ 25 rs on vakalatnama	Shikha
39	09-06-2025	Company Petition IB (IBC)	710102048892025		M/S. MARS CONTRACTORS AND BUILDERS LLP VS KONARK RAJHANS ESTATES PRIVATE LIMITED	IBC Under Sec 9	12-06-2025	No of objections 1.9-3-b certificate missed or reply missed for notice 2.BR missed 3.Nesl report missed	Arpit Singh Arora
40	10-06-2025	Company Appeal(Companies Act)	710102049682025		M/S. MARS CONTRACTORS AND BUILDERS LLP VS KONARK RAJHANS ESTATES PRIVATE LIMITED	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	12-06-2025	no of objections 1. bookmarking are mandatory 2. OCR missing 3. all petitioner and respondent detail missed in online portal 4. petition every page sign missed 5. 31-66,69-135 6. stk-7 missed 7. proof of service missed 8. company master data missed	Rahul Singh
41	12-06-2025	Company Petition (Companies Act)	710102050372025		DS CHEWING PRODUCTS LLP VS SATINDER SINGH BHASIN AND OTHERS	Sec. 241(1)	17-06-2025	no of objections 1. due to payment section 242 2. 170-176 page english translation missed 3. 1rs court fee missed in vakaltanama 4. company master data missed 5. Moa and Aoa missed 6. proof of service missed	DEEPAK
42	11-06-2025	Company Petition (Companies Act)	710102050112025		FLOVEL HYDRO TECHNOLOGIES PRIVATE LIMITED VS MECAMIDI HPP INDIA PRIVATE LIMITED	Sec. 213,Rule 11 of NCLT	17-06-2025	No of Objections MOA AND AOA NOT UPLOADED IF YOU HAVE ANY DOUBT REGRDAING YOUR OBJECTIONS PLEASE CONTACT HELPDESK 01124363846	Kanishk Garg
43	03-06-2025	Company Petition IB (IBC)	710102046642025		MRIDUL DHANUKA HUF THROUGH ITS KARTA MRIDUL DHANUKA VS ILD HOUSING PROJECTS PRIVATE LIMITED	IBC under Sec 7	09-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Himanshu Sharma
44	18-03-2025	Company Petition IB (IBC)	710102023142025		AKG SHUTTERING PRIVATE LIMITED VS NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	09-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Gursat

45	19-03-2025	Company Petition IB (IBC)	710102023332025		NATIONAL ASSET RECONSTRUCTION COMPANY LIMITED VS WEST HARYANA HIGHWAYS PROJECTS PRIVATE LIMITED	IBC under Sec 7	09-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Smriti Churiwal
46	25-04-2025	Interlocutory Application (I.B.C)	710102035662025	COMPANY PETITION IB (IBC)/694(PB)2018	HARISH TANEJA VS	Section 21	02-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Harish
47	30-04-2025	Interlocutory Application (I.B.C)	710102036812025	COMPANY PETITION IB (IBC)/468(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS	Rule 11 of NCLT, 2016	04-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	PRADEEP
48	05-05-2025	Interlocutory Application (I.B.C)	710102038552025	COMPANY PETITION IB (IBC)/204(ND)2021	SANJAY KUMAR AGRAWAL VS HITESH GOEL RESOLUTION PROFESSIONAL OF SUPERTECH LTD.	Sec 60(5)	01-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Vipin
49	05-05-2025	Interlocutory Application (I.B.C)	710102038542025	COMPANY PETITION IB (IBC)/397(ND)2024	OM SHREE MAHALAXMI ELECTRIC VS HERO ELECTRIC VEHICLES PRIVATE LIMITED	Sections 60(5)/Regulation 13	02-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Harish tripathi
50	05-05-2025	Interlocutory Application (I.B.C)	710102038492025	COMPANY PETITION IB (IBC)/397(ND)2024	JAI DWARKA AUTOMOBILES VS HERO ELECTRIC VEHICLES PRIVATE LIMITED	Sections 60(5)/Regulation 13	02-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Harish tripathi
51	09-05-2025	Interlocutory Application (I.B.C)	710102039912025	COMPANY PETITION IB (IBC)/1771(ND)2018	ASHOK KUMAR SINGHLA & ORS VS ARUNAVA SIKDAR	Sec 60(5)	05-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SHAGUFA
52	12-05-2025	Interlocutory Application (I.B.C)	710102040692025	COMPANY PETITION IB (IBC)/536(ND)2024	DICKEY ALTERNATIVE INVESTMENT TRUST ACTING THROUGH DICKEY ASSET MANAGEMENT PRIVATE LIMITED INVESTMENT/FUND MANAGER VS MOWKISH HEALTHCARE SOLUTIONS PRIVATE LIMITED	Application under any other provisions - IBC	02-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SUKHDEV
53	15-05-2025	Interlocutory Application (I.B.C)	710102041882025	COMPANY PETITION IB (IBC)/375(PB)2018	M/S BIPIN INDUSTRIES PVT LTD VS M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	05-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Shivansh Soni
54	18-05-2025	Interlocutory Application (I.B.C)	710102042672025	COMPANY PETITION IB (IBC)/363(ND)2022	GAGAN GULATI VS UPKAR KAUR	Application under any other provisions - IBC	05-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Mr. Nitin Kumar
55	18-05-2025	Interlocutory Application (I.B.C)	710102042692025	COMPANY PETITION IB (IBC)/361(ND)2022	GAGAN GULATI VS JAGTAR SINGH	Application under any other provisions - IBC	05-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Mr. Nitin Kumar

56	18-05-2025	Interlocutory Application (I.B.C)	710102042682025	COMPANY PETITION IB (IBC)/265(ND)2022	GAGAN GULATI VS HARDEEP SINGH	Application under any other provisions - IBC	05-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Mr. Nitin Kumar
57	30-05-2025	Company Application(Companies Act)	710102046232025	COMPANY PETITION (COMPANIES ACT)/71(PB)2023	TULSIANI CONSTRUCTIONS AND DEVELOPERSPRIVATE LIMITED VS SHREEHARI REALTECH PRIVATE LIMITED	Sec. 242(4)	04-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Anjaneya
58	27-05-2025	Interlocutory Application (I.B.C)	710102045622025	COMPANY PETITION IB (IBC)/48(PB)2020	PRANAV NEGI VS VEKAS KUMAR GARG	Sections 60(5)/Regulation 13	05-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	LOKESH SHARMA
59	27-05-2025	Interlocutory Application (I.B.C)	710102045912025	COMPANY PETITION IB (IBC)/1367(PB)2018	RK CONSTRUCTIONS REPRESENTED BY MR. CHANDAN SINGH VS VEKAS KUMAR GARG	Sec 60(5)	04-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	PRADEEP
60	27-05-2025	Company Appeal (IBC)	710102045802025	COMPANY PETITION IB (IBC)/725(PB)2024	CUBIX CONTROL SYSTEMS PVT LTD VS ZAZZ TECHNOLOGY CONNECT PVT.LTD	Rule 11 of NCLT, 2016	04-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	DILIP
61	03-06-2025	Interlocutory Application (I.B.C)	710102047052025	COMPANY PETITION IB (IBC)/401(ND)2017	ARVINDER KAUR JUNEJA VS MR. AKASH SHINGHAL RESOLUTION PROFESSIONAL M/S EARTH INFRASTRUCTURE LIMITED	Sec 60(5)	08-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Sujoy
62	03-06-2025	Interlocutory Application (I.B.C)	710102047002025	COMPANY PETITION IB (IBC)/807(ND)2024	KCL LIMITED VS VIMAL PLAST (INDIA) PRIVATE LIMITED	Section 60(5)/Rule 11	04-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	RIMPY
63	04-06-2025	Interlocutory Application (I.B.C)	710102047082025	COMPANY PETITION IB (IBC)/1085(ND)2019	RANJAN CHAKRABORTI VS RANJAN CHAKRABORTI	Section 21	08-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	RANJAN
64	03-06-2025	Interlocutory Application (I.B.C)	710102046772025	COMPANY PETITION IB (IBC)/558(ND)2024	GHAZIABAD DEVELOPMENT AUTHORITY VS MR. NAVNEET KUMAR GUPTA IRP OF ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec 60(5)	05-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	ABHISHEK
65	02-06-2025	Company Application(Companies Act)	710102046462025	COMPANY PETITION (COMPANIES ACT)/45(ND)2025	RAVINDERJIT SINGH VS HARJI ENGINEERING WORKS PRIVATE LIMITED	Rule 65, NCLT 2016	04-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Swaroop George
66	04-06-2025	Restoration Application (Companies Act)	710102047272025	COMPANY PETITION (COMPANIES ACT)/82(ND)2017	SUBHASH CHANDER & SONS (HUF) VS V.B MINIRALS AND RESINS PRIVATE LIMITED	Rule 11 of NCLT	05-06-2025	1. remove double pdf. 2. proof of service missing. 3. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 4. both application filed separately. 5. need to be affidavit for all applicant.	GAURAV

67	04-06-2025	Restoration Application (Companies Act)	710102047502025	COMPANY PETITION (COMPANIES ACT)/85(ND)2016	SUBHASH CHANDER MANOCHA & ORS. VS GALAXY FOOTWEAR PRIVATE LIMITED & ORS	Rule 11 of NCLT	08-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	GAURAV
68	04-06-2025	Interlocutory Application (I.B.C)	710102047152025	COMPANY PETITION IB (IBC)/245(ND)2021	RANJAN CHAKRABORTI VS NA	Sec 60(5)	08-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	RANJAN
69	04-06-2025	Interlocutory Application (I.B.C)	710102047322025	COMPANY PETITION IB (IBC)/281(ND)2023	SIMMI KASHYAP VS DWARKADHIS PROJECTS PRIVATE LIMITED	Sec 60(5)	04-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	REENA RAO
70	03-06-2025	Interlocutory Application (I.B.C)	710102046902025	COMPANY PETITION IB (IBC)/751(ND)2023	MIS. DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH - MR. JALESH KUMAR GROVER VS DWARKADHIS PROJECTS PRIVATE LIMITED	Rule 11 of NCLT, 2016	12-06-2025	DD NOT SUBMITTED	Abhirup
71	04-06-2025	Interlocutory Application (I.B.C)	710102047212025	COMPANY PETITION IB (IBC)/748(ND)2023	PREETI CHAUHAN VS DWARKADHIS PROJECTS PRIVATE LIMITED	Section 21/Regulation 17 (1)	01-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Shivam
72	04-06-2025	Interlocutory Application (I.B.C)	710102047472025	COMPANY PETITION IB (IBC)/413(ND)2024	COMMITTEE OF CREDITORS OF PRAFFUL OVERSEAS PRIVATE LIMITED THROUGH STATE BANK OF INDIA VS MR. AMRISH N. GANDHI IRP OF PRAFFUL OVERSEAS PRIVATE LIMITED	22(3)(b)	04-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Rahul
73	04-06-2025	Interlocutory Application (I.B.C)	710102047292025	COMPANY PETITION IB (IBC)/1333(ND)2018	RAJENDER KUMAR JAIN VS ARUN CHATURVEDI	Rule 11 of NCLT, 2016	08-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Kushal
74	04-06-2025	Interlocutory Application (I.B.C)	710102047562025	COMPANY PETITION IB (IBC)/936(PB)2018	CHITRANSH INFRATECH PRIVATE LIMITED VS KAMRUP HOUSING PROJECTS PRIVATE LIMITED	Sec 60(5)	04-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Mayank
75	04-06-2025	Restoration Application (Companies Act)	710102047492025	COMPANY PETITION (COMPANIES ACT)/106(ND)2016	SUBHASH CHANDER MANOCHA & ORS VS GALAXY SPORTS SHOE CO. PRIVATE LIMITED & ORS	Rule 11 of NCLT	09-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	GAURAV
76	04-06-2025	Restoration Application (Companies Act)	710102047452025	COMPANY PETITION (COMPANIES ACT)/107(ND)2016	SUBHASH CHANDER MANOCHA & ORS VS COLUMBUS INTERNATIONAL SHOES PRIVATE LIMITED	Rule 11 of NCLT	09-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	GAURAV

77	04-06-2025	Restoration Application (Companies Act)	710102047482025	COMPANY PETITION (COMPANIES ACT)/105(ND)2016	SUBHASH CHANDER MANOCHA & ORS VS COLUMBUS MARKETING PRIVATE LIMITED	Rule 11 of NCLT	09-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	GAURAV
78	06-06-2025	Interlocutory Application (I.B.C)	710102048302025	COMPANY PETITION IB (IBC)/362(ND)2023	M/S WOOD CRAFT FURNISHERS VS HARE KRSNA PROJECTS PRIVATE LIMITED	Section 12(A) /Regulation 30A	09-06-2025	1. case type wrong. 2. memo of parties missing. 3. prayer missing. 4. vakalatnama compulsory. 5. page no. 8 are not clear.	Geetu
79	07-06-2025	Interlocutory Application (I.B.C)	710102048492025	COMPANY PETITION IB (IBC)/362(ND)2023	VIKRAM PRAVIN BHATT (SUSPENDED DIRECTOR OF M/S HARE KRISHNA MEDIA TECH PVT. LIMITED) VS K SERA SERA & VIKRAM BHATT STUDIOVIRTUAL WORLD PRIVATE LIMITED	Sec 60(5)	09-06-2025	1. wrong jurisdiction.	Santosh Kumar Verma
80	05-06-2025	Company Appeal (IBC)	710102047882025	COMPANY PETITION IB (IBC)/197(PB)2017	NTPC LTD VS MR RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF TECPRO SYSTEMS LTD	Sec 42	09-06-2025	No of objections 1.Book marking missed with the pagination according to the index 2.need to sign on every page of applications 3.Pg-29,54,55,56,58,60 not clear 4.ticket not ALLOWED CONTENT OF VAKALATNAMA	Vikram Singh Baid
81	06-06-2025	Interlocutory Application (I.B.C)	710102048202025	COMPANY PETITION IB (IBC)/226(ND)2024	VIKKY DANG VS DEEPAK KAPOOR	Rule 11 of NCLT, 2016	12-06-2025	DD NOT SUBMITTED	vikky dang
82	06-06-2025	Interlocutory Application (I.B.C)	710102048452025	COMPANY PETITION IB (IBC)/13(ND)2024	TARUNA GOEL RP VS DEEPAK KAPOOR	Rule 11 of NCLT, 2016	09-06-2025	1. volume 1 and 2 separately index missing. 2. page no. 93 to 105,129 to 141 are not clear. 3. mention bookmarking according your index and page numbering.	SWATI SALUJA
83	07-06-2025	Interlocutory Application (I.B.C)	710102048462025	COMPANY PETITION IB (IBC)/622(ND)2023	ANIL KUMAR SHARMA RESOLUTION PROFESSIONAL VS DEEPAK KAPOOR	Section 12(2)	09-06-2025	1. pagination incomplete. 2. need every page sign in application. 3. 25Rs welfare fee and 3Rs court fee date missing in vakalatnama. 4. counsel sign missing in index and memo of parties and prayer. 5. need every page sign and true copy in annexure.	akash chatterjee
84	06-06-2025	Interlocutory Application (I.B.C)	710102048212025	COMPANY PETITION IB (IBC)/638(ND)2021	ASHOK ARORA VS DEEPAK KAPOOR	Application under any other provisions - IBC	12-06-2025	DD NOT SUBMITTED	Gaurav Joshi
85	06-06-2025	Interlocutory Application (I.B.C)	710102048402025	COMPANY PETITION IB (IBC)/559(ND)2021	ASHOK ARORA VS DEEPAK KAPOOR	Application under any other provisions - IBC	12-06-2025	DD NOT SUBMITTED	Gaurav Joshi
86	06-06-2025	Company Application(Companies Act)	710102048092025	COMPANY PETITION (COMPANIES ACT)/40(ND)2012	M/S. SUNTIME ENERGY LTD. VS PRAVINDER KAUR AHLUWALIA	Rule 11 of NCLT	04-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SHAILESH SUMAN
87	05-06-2025	Interlocutory Application (I.B.C)	710102047862025	COMPANY PETITION IB (IBC)/429(ND)2021	IFCI LTD VS RAM KISHOR ARORA	Section 105,112, 113	02-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	HITESH SACHAR

88	06-06-2025	Interlocutory Application (I.B.C)	710102048412025	COMPANY PETITION IB (IBC)/21(ND)2022	ASHOK ARORA VS RAM KISHOR ARORA	Application under any other provisions - IBC	12-06-2025	DD NOT SUBMITTED	Gaurav Joshi
89	06-06-2025	Interlocutory Application (I.B.C)	710102048232025	COMPANY PETITION IB (IBC)/21(ND)2022	ASHOK ARORA VS RAM KISHOR ARORA	Application under any other provisions - IBC	12-06-2025	DD NOT SUBMITTED	Gaurav Joshi
90	07-06-2025	Interlocutory Application (I.B.C)	710102048612025	COMPANY PETITION IB (IBC)/342(ND)2024	TARUNA GOEL IRP VS RAM KISHOR ARORA	Rule 11 of NCLT, 2016	09-06-2025	1. 25Rs welfare fee missing in vakalatnama.	SWATI SALUJA
91	09-06-2025	Interlocutory Application (I.B.C)	710102049132025		OIL AND NATURAL GAS CORPORATION LTD. VS REGIONAL LABORATORY CUM OFFICE-SIVASAGAR POLLUYION CONTROL BOARD ASSAM	Rule 11 of NCLT, 2016	10-06-2025	1. main case not link. 2. fill all details in online portal.	Akshay Amritanshu
92	09-06-2025	Interlocutory Application (I.B.C)	710102049272025	COMPANY PETITION IB (IBC)/380(ND)2021	SURINDER BABBAR VS REGIONAL LABORATORY CUM OFFICE-SIVASAGAR POLLUYION CONTROL BOARD ASSAM	Application under any other provisions - IBC	10-06-2025	1. pagination missing. 2. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 3. need every page sign and true copy in annexure.	Gaurav Joshi
93	09-06-2025	Interlocutory Application (I.B.C)	710102048942025	COMPANY PETITION IB (IBC)/193(ND)2024	VINAY KUMAR VS TECHNICOLOUR DREAM PANTS PRIVATE LIMITED	Sec 60(5)	11-06-2025	1. need every page sign in application. 2. page no. 11 to 38,47,53 are not clear. 3. both application filed in separately. 4. ticket put on blank side in vakalatnama. 5. 1Rs court fee short in vakalatnama.	Uday Chaudhary
94	10-06-2025	Interlocutory Application (I.B.C)	710102049472025	COMPANY PETITION IB (IBC)/93(ND)2024	RABINDRA KUMAR MINTRI VS KHUSHBU POONIA	Section 14	12-06-2025	DD NOT SUBMITTED	Rachit
95	06-06-2025	Interlocutory Application (I.B.C)	710102048192025	COMPANY PETITION IB (IBC)/559(ND)2021	ASHOK ARORA VS KHUSHBU POONIA	Application under any other provisions - IBC	12-06-2025	DD NOT SUBMITTED	Gaurav Joshi
96	06-06-2025	Interlocutory Application (I.B.C)	710102048422025	COMPANY PETITION IB (IBC)/638(ND)2021	ASHOK ARORA VS KHUSHBU POONIA	Application under any other provisions - IBC	12-06-2025	DD NOT SUBMITTED	Gaurav Joshi
97	10-06-2025	Interlocutory Application (I.B.C)	710102049392025	COMPANY PETITION IB (IBC)/2721(ND)2019	SONIA KAPOOR VS KHUSHBU POONIA	Sections 60(5)/Regulation 13	11-06-2025	1. page no. 28 to 69	SHREYAS
98	10-06-2025	Interlocutory Application (I.B.C)	710102049382025	COMPANY PETITION IB (IBC)/913(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS KHUSHBU POONIA	Rule 11 of NCLT, 2016	12-06-2025	2. mention bookmarking with page numbering. 3. counsel details missing in index and prayer.	PRADEEP
99	10-06-2025	Interlocutory Application (I.B.C)	710102049502025	COMPANY PETITION IB (IBC)/918(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS KHUSHBU POONIA	Rule 11 of NCLT, 2016	12-06-2025	1. section not mention in index. 2. mention bookmarking with page numbering. 3. counsel details missing in index and prayer.	PRADEEP

100	10-06-2025	Interlocutory Application (I.B.C)	710102049452025	COMPANY PETITION IB (IBC)/306(ND)2022	BALJIT SINGH KOHLI VS SANJAY MEHRA THE INTERIM RESOLUTION PROFESSIONAL FOR PUSHPA BUILDERS LIMITED	Section 60(5)	12-06-2025	DD NOT SUBMITTED	PRADEEP
101	09-06-2025	Interlocutory Application (I.B.C)	710102048722025	COMPANY PETITION IB (IBC)/225(ND)2024	VIKKY DANG VS MRS. VANDANA KAPOOR	Rule 11 of NCLT, 2016	12-06-2025	DD NOT SUBMITTED	vikky dang
102	12-06-2025	Miscellaneous Application (IBC)	710102050342025	COMPANY PETITION IB (IBC)/248(ND)2025	PATEL TEXTILES VS MAYASHEEL RETAIL INDIA LIMITED	Sec 60(5)	16-06-2025	1. memo of parties missing. 2. need every page sign and true copy in annexure. 3. vakalatnama compulsory. 4. Case type wrong	Priyata Chakraborty
103	10-06-2025	Interlocutory Application (I.B.C)	710102049812025	COMPANY PETITION IB (IBC)/60(ND)2024	ASHOK KUMAR VS MAYASHEEL RETAIL INDIA LIMITED	Section 60(5)	08-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Prachi Johri
104	10-06-2025	Interlocutory Application (I.B.C)	710102049542025	COMPANY PETITION IB (IBC)/925(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS MAYASHEEL RETAIL INDIA LIMITED	Rule 11 of NCLT, 2016	12-06-2025	1. section not mention in index. 2. mention bookmarking with page numbering. 3. counsel details missing in index and prayer.	PRADEEP
105	10-06-2025	Interlocutory Application (I.B.C)	710102049512025	COMPANY PETITION IB (IBC)/919(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS MAYASHEEL RETAIL INDIA LIMITED	Rule 11 of NCLT, 2016	12-06-2025	2. mention bookmarking with page numbering. 3. counsel details missing in index and prayer.	PRADEEP
106	10-06-2025	Interlocutory Application (I.B.C)	710102049662025	COMPANY PETITION IB (IBC)/310(ND)2025	PHOENIX ARC PVT. LTD. VS SHYAMA DEVI	Section 60(5)/Rule 11	09-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Mitakshara Goyal
107	11-06-2025	Interlocutory Application (I.B.C)	710102050022025	COMPANY PETITION IB (IBC)/733(ND)2023	ANIL MATTI VS SHYAMA DEVI	Application under any other provisions - IBC	12-06-2025	1. section not mention in index.	ANUJA PETHIA
108	11-06-2025	Company Application(Companies Act)	710102050042025	COMPANY PETITION (COMPANIES ACT)/110(ND)2009	ATUL MAHAJAN & ORS VS VIKAS PROMOTERS PVT LTD	Application under any other provisions	12-06-2025	1. add all applicant in online portal. 2. need to be affidavit for all applicant.	ROHIT SINGH
109	11-06-2025	Interlocutory Application (I.B.C)	710102050082025	COMPANY PETITION IB (IBC)/1581(ND)2019	PRADEEP UPADHYAY LIQUIDATOR M/S DUGAL ASSOCIATES PRIVATE LIMITED VS VIKAS PROMOTERS PVT LTD	Sec 60(5)	12-06-2025	DD NOT SUBMITTED	SANJEEV
110	11-06-2025	Restoration Application (Companies Act)	710102049942025	COMPANY APPEAL(COMPANIES ACT)/63(ND)2023	GREEN VALLEY JATRO-ENERGY PRIVATELIMITED VS REGISTRAR OF COMPANIES DELHI & HARYANA	Rule 11 of NCLT	12-06-2025	1. remove extra documents. 2. add all applicant and respondent in online portal. 3. need to be affidavit for all applicant.	ASHISH
111	10-06-2025	Interlocutory Application (I.B.C)	710102049692025	COMPANY PETITION IB (IBC)/511(ND)2023	SUDHANSHU GUPTA VS SAWALSHA LEASING & FINANCE PRIVATE LIMITED	Sec 30	12-06-2025	1. file incomplete.	Pankaj
112	10-06-2025	Interlocutory Application (I.B.C)	710102049612025	COMPANY PETITION IB (IBC)/783(ND)2022	SUNIL KUMAR AGRAWAL VS NAVIN DHAMIJA	Sec 60(5)	12-06-2025	1. need to translate all hindi pages.	RAKESH KUMAR

113	10-06-2025	Interlocutory Application (I.B.C)	710102049832025	COMPANY PETITION IB (IBC)/278(ND)2022	SUNITA UMESH VS DEUTSCHE BANK HOUSE	Sec 60(5)	12-06-2025	1. main case wrong in pdf. 2. counsel details missing in index and memo of parties page and prayer. 3. need every page true copy in annexure.	Bendi Raviteja
114	10-06-2025	Interlocutory Application (I.B.C)	710102049522025	COMPANY PETITION IB (IBC)/920(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS DEUTSCHE BANK HOUSE	Rule 11 of NCLT, 2016	04-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	PRADEEP
115	11-06-2025	Interlocutory Application (I.B.C)	710102050002025	COMPANY PETITION IB (IBC)/657(ND)2021	MANISH ANEJA & ORS VS REVITAL REALITY PRIVATE LIMITED	Sections 60(5)/Regulation 13	12-06-2025	1. memo of parties entry wrong in online portal. 2. need every page sign in application.	BHARAT ARORA
116	10-06-2025	Interlocutory Application (I.B.C)	710102049722025	COMPANY PETITION IB (IBC)/106(PB)2024	SHAILESH CHANDRA OJHA VS MR. MOHAN LAL	Application under any other provisions - IBC	08-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	SHIVAM
117	10-06-2025	Interlocutory Application (I.B.C)	710102049672025	COMPANY PETITION IB (IBC)/494(ND)2024	MANOJ KUMAR VS MR. MOHAN LAL	Application under any other provisions - IBC	04-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	VARSHA
118	10-06-2025	Interlocutory Application (I.B.C)	710102049772025	COMPANY PETITION IB (IBC)/319(ND)2024	SANDEEP GOEL VS MR. MOHAN LAL	Section 21	04-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	KARAN
119	13-06-2025	Restoration Application (IBC)	710102050602025	COMPANY PETITION IB (IBC)/2552(ND)2019	VINEET AGGARWAL VS PANKAJ NARANG	Rule 11 of NCLT, 2016	16-06-2025	1. need every page true copy in annexure. 2. mention bookmarking according your index with page numbering.	MOHD
120	12-06-2025	Miscellaneous Application(Companies Act)	710102050492025	COMPANY PETITION (COMPANIES ACT)/82(ND)2017	SUBHASH CHANDER MANOCHA & ORS. VS V.B MINIRALS AND RESINS PRIVATE LIMITED	Application under any other provisions	13-06-2025	1. case type wrong. 2. section wrong. 3. proof of service missing. 4. need every page sign in application.	GAURAV
121	12-06-2025	Miscellaneous Application(Companies Act)	710102050482025	COMPANY PETITION (COMPANIES ACT)/46(ND)2017	SUBHASH CHANDER MANOCHA & ORS. VS MANOCHA POLYMERS LIMITED	Application under any other provisions	13-06-2025	1. case type wrong. 2. section wrong. 3. proof of service missing. 4. need every page sign in application.	GAURAV
122	12-06-2025	Miscellaneous Application(Companies Act)	710102050502025	COMPANY PETITION (COMPANIES ACT)/85(ND)2016	SUBHASH CHANDER MANOCHA & ORS. VS GALAXY FOOTWEAR PRIVATE LIMITED & ORS	Application under any other provisions	13-06-2025	1. case type wrong. 2. section wrong. 3. proof of service missing. 4. need every page sign in application.	GAURAV
123	13-06-2025	Restoration Application (IBC)	710102050622025	COMPANY PETITION IB (IBC)/2721(ND)2019	SUPRIYA SHARMA VS GALAXY FOOTWEAR PRIVATE LIMITED & ORS	Rule 11 of NCLT, 2016	17-06-2025	1. fill all details in online portal. 2. bookmarking compulsory with page numbering. 3. need every page sign in application. 4. 1Rs court fee short in vakalatnama.	Rajat Dabas
124	13-06-2025	Interlocutory Application (I.B.C)	710102050512025	COMPANY PETITION IB (IBC)/24(PB)2022	SANJAY GARG VS GALAXY FOOTWEAR PRIVATE LIMITED & ORS	Sec 60(5)	17-06-2025	1. bookmarking compulsory with page numbering. 2. pagination missing in index. 3. need every page sign and true copy in annexure.	Asiya Khan

125	13-06-2025	Interlocutory Application (I.B.C)	710102050592025	COMPANY PETITION IB (IBC)/1771(ND)2018	VICTORY WELFARE ASSOCIATION VS ARUNAVA SIKDAR (RP OF M/S.DREAM PROCON PVT LTD)	Sec 60(5)	17-06-2025	1. bookmarking compulsory with page numbering. 2. volume 1,2,3 separately index missing. 3. remove extra pdf. 4. counsel details missing in memo of parties page. 5. counsel sign missing in prayer. 6. page no. 58 to 62,484 to 506,509,510 are not clear. 7. need every page sign and true copy in annexure. 8. pagination wrong in pdf and index. 9. 3Rs court fee missing in vakalatnama. 10. proof of service missing. 11. pagination incomplete in index. 12. OCR missing.	SRI & ASSOCIATES
126	13-06-2025	Interlocutory Application (I.B.C)	710102050582025	COMPANY PETITION IB (IBC)/796(ND)2022	SONIYA GUPTA (LIQUIDATOR) VS ARUNAVA SIKDAR (RP OF M/S.DREAM PROCON PVT LTD)	Reg. 15 of IBBI (Liq.) Regulation 2016	17-06-2025	1. case type wrong.	Prachi Darji
127	16-06-2025	Interlocutory Application (I.B.C)	710102050962025	COMPANY PETITION IB (IBC)/449(PB)2019	MAHESH KUMAR GOEL VS ASHISH SINGH RESOLUTION PROFESSIONAL	Section 60(5)	17-06-2025	page no.57 missing	SHYAM
128	13-06-2025	Interlocutory Application (I.B.C)	710102050632025	COMPANY PETITION IB (IBC)/2552(ND)2019	VINEET AGGARWAL VS PANKAJ NARANG	Rule 11 of NCLT, 2016	17-06-2025	1. add all respondent in online portal. 2. mention bookmarking according your index with page numbering. 3. need every page true copy in annexure.	MOHD
129	16-06-2025	Interlocutory Application (I.B.C)	710102050982025	COMPANY PETITION IB (IBC)/32(PB)2022	UNION BANK OF INDIA VS VIVEK PARTI	Sec 60(5)	17-06-2025	no of objection 1. page no 33 not readable 2. main case not mention in Vakalatnama pdf 3. double pagination in page no 31 32 33	Nishi
130	10-06-2025	Interlocutory Application (I.B.C)	710102049422025	COMPANY PETITION IB (IBC)/2340(ND)2019	MS. RASHMI MINTRI VS MR. VIVECK GOEL	Sec 66(1)	09-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Riya
131	13-06-2025	Miscellaneous Application(Companies Act)	710102050762025	COMPANY PETITION (COMPANIES ACT)/105(ND)2016	SUBHASH CHANDER MANOCHA & ORS. VS COLUMBUS MARKETING PRIVATE LIMITED	Application under any other provisions	16-06-2025	1. case type wrong. 2. proof of service missing. 3. section wrong. 4. need every page sign in application. 5. need to be affidavit for all application.	GAURAV
132	13-06-2025	Miscellaneous Application(Companies Act)	710102050692025	COMPANY PETITION (COMPANIES ACT)/86(ND)2016	SUBHASH CHANDER MANOCHA & ORS. VS COLUMBUS PREMIER SHOES PRIVATE LIMITED	Application under any other provisions	16-06-2025	1. case type wrong. 2. proof of service missing. 3. section wrong. 4. need every page sign in application. 5. need to be affidavit for all application. 6. bookmarking compulsory with page numbering.	GAURAV
133	12-06-2025	Interlocutory Application (I.B.C)	710102050462025	COMPANY PETITION IB (IBC)/108(ND)2025	UMESH GARG VS COLUMBUS PREMIER SHOES PRIVATE LIMITED	Section 21	16-06-2025	1. section wrong.	MUKESH
134	13-06-2025	Miscellaneous Application(Companies Act)	710102050682025	COMPANY PETITION (COMPANIES ACT)/85(ND)2016	SUBHASH CHANDER MANOCHA & ORS. VS GALAXY FOOTWEAR PRIVATE LIMITED & ORS	Application under any other provisions	16-06-2025	1. case type wrong. 2. proof of service missing. 3. section wrong. 4. need every page sign in application. 5. need to be affidavit for all application.	GAURAV
135	04-06-2025	Interlocutory Application (I.B.C)	710102047092025	COMPANY PETITION IB (IBC)/1085(ND)2019	RANJAN CHAKRABORTI VS GALAXY FOOTWEAR PRIVATE LIMITED & ORS	Sec 54(1)	09-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	RANJAN

136	13-06-2025	Interlocutory Application (I.B.C)	710102050672025	COMPANY PETITION IB (IBC)/419(ND)2022	MR. AYYAGARI VISHWANDHA SARMA VS GALAXY FOOTWEAR PRIVATE LIMITED & ORS	Section 21	17-06-2025	1. section wrong. 2. page no. 64,65 are mention in index.	Palash Singhai
137	13-06-2025	Interlocutory Application (I.B.C)	710102050822025	COMPANY PETITION IB (IBC)/425(ND)2019	SUNIL KUMAR GUPTA VS NA	Reg. 15 of IBBI (Liq.) Regulation 2016	17-06-2025	1. case type wrong.	KK
138	16-06-2025	Interlocutory Application (I.B.C)	710102051042025	COMPANY PETITION IB (IBC)/456(ND)2024	RAJEEV MAWKIN VS NA	Rule 11 of NCLT, 2016	17-06-2025	1. section wrong. 2. page no. 63 are wrong adjust.	Meghna
139	13-06-2025	Interlocutory Application (I.B.C)	710102050812025	COMPANY PETITION IB (IBC)/668(ND)2023	ARUNAVA SIKDAR RESOLUTION PROFESSIONAL VS NA	Rule 11 of NCLT, 2016	17-06-2025	1. main case wrong in page no. 2.	SWASTIKA
140	13-06-2025	Interlocutory Application (I.B.C)	710102050792025	COMPANY PETITION IB (IBC)/913(ND)2020	PUNJAB NATIONAL BANK VS MANISH AGARWAL	Sec 60(5)	17-06-2025	1. pagination wrong in index.	Prakash Legal Advisers
141	16-06-2025	Interlocutory Application (I.B.C)	710102050892025	COMPANY PETITION IB (IBC)/02(PB)2017	VIRENDRA KUMAR JAIN (HUF) VS VIKRAM BAJAJ RESOLUTION PROFESSIONAL	Section 60(5)	17-06-2025	page no.40,42,44,47,50, hindi pages	Nishant
142	16-06-2025	Interlocutory Application (I.B.C)	710102051052025	COMPANY PETITION IB (IBC)/45(PB)2018	NEEL KAMAL AGARWAL VS MR. SANJAY GUPTA RESOLUTION PROFESSIONAL UNNATI FORTUNE HOLDINGS	Sec 60(5)	17-06-2025	page number missing in index and pdf	RAKESH KUMAR
143	13-06-2025	Restoration Application (IBC)	710102050702025	COMPANY PETITION IB (IBC)/2721(ND)2019	SUPRIYA SHARMA VS THREE C SHELTERS PVT. LTD.	Rule 11 of NCLT, 2016	17-06-2025	1. case type wrong. 2. remove main case parties in online portal. 3. need every page sign in application.	Rajat Dabas
144	16-06-2025	Interlocutory Application (I.B.C)	710102051012025	COMPANY PETITION IB (IBC)/874(PB)2022	UNION BANK OF INDIA VS VIVEK PARTI	Sec 60(5)	17-06-2025	no of objection 1. in Vakalatnama not mention main case 2. page no 33 not readable	Nishi
145	17-06-2025	Interlocutory Application (I.B.C)	710102051212025	COMPANY PETITION IB (IBC)/353(PB)2022	IPE MIS. DUCTURUS RESOLUTION PROFESSIONALS PRIVATE LIMITED THROUGH - MR. JALESH KUMAR GROVER VS WTC NOIDA DEVELOPMENT COMPANY PRIVATE LIMITED	Regulation 44(2), Liquidation process Regulation, 2016, Sec 60(5), IBC under Sec 7, Rule 11 of NCLT, 2016	17-06-2025	1. DD entry wrongly entered	Shivansh Soni
146	06-06-2025	Interlocutory Application (I.B.C)	710102048022025	COMPANY PETITION IB (IBC)/761(ND)2018	RANJAN CHAKRABORTI VS K PRASAD AND CO AND OTHERS	Sec 60(5)	09-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	RANJAN
147	04-06-2025	Restoration Application (Companies Act)	710102047532025	COMPANY PETITION (COMPANIES ACT)/82(ND)2017	SUBHASH CHANDER MANOCHA & ORS. VS V.B MINIRALS AND RESINS PRIVATE LIMITED & ORS.	Rule 11 of NCLT	09-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	GAURAV

148	04-06-2025	Restoration Application (Companies Act)	710102047512025	COMPANY PETITION (COMPANIES ACT)/86(ND)2016	SUBHASH CHANDER MANOCHA & ORS. VS COLUMBUS PREMIER SHOES PRIVATE LIMITED	Rule 11 of NCLT	09-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	GAURAV
149	05-06-2025	Interlocutory Application (I.B.C)	710102047762025	COMPANY PETITION IB (IBC)/433(ND)2023	DHANLAXMI BANK LIMITED VS K N MARZOOK	Rule 11 of NCLT, 2016	09-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	BHARAT SOOD
150	04-06-2025	Restoration Application (Companies Act)	710102047522025	COMPANY PETITION (COMPANIES ACT)/46(ND)2017	SUBHASH CHANDER MANOCHA & ORS. VS MANOCHA POLYMERS LIMITED & ORS	Rule 11 of NCLT	09-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	GAURAV
151	28-04-2025	Restoration Application (IBC)	710102036302025	COMPANY PETITION IB (IBC)/1528(PB)2018	SMT SARITA VS M/S KASHYAP MOTOR INDIA PVT. LTD	Rule 11 of NCLT, 2016	09-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Ashiwan mishra
152	29-04-2025	Restoration Application (IBC)	710102036412025	COMPANY PETITION IB (IBC)/1528(PB)2018	SHRI FELIX METHREW VS M/S KASHYAP MOTOR INDIA PVT. LTD	Rule 11 of NCLT, 2016	09-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	Ashiwan mishra
153	12-06-2025	0710102035502025(No. of Docs 2)	0710102035502025/1	INTERLOCUTORY APPLICATION (I.B.C)/2108(ND)2025	MANISH SIKKA	Sections 60(5)/Regulation 13	17-06-2025	No of objection 1. sign missed in reply page no 1 to 17 2. 1rs court fees missed in vakalatnama 3. Bookmarking with pagination mandatory in pdf	advocatevijetasingh
154	14-06-2025	0710102050932024(No. of Docs 4)	0710102050932024/5	INTERLOCUTORY APPLICATION (I.B.C)/3153(ND)2024	AKHIL AHUJA VSSATBIR SINGH MATHARU	Sec 60(5)	17-06-2025	No of objection: - 1. sign missed in page no 1 to 9 in written submission 2. missed compliance of the order dated 06.06.2025 3. sign and true copy missed in page no 11 to 80, 99 to 110 &&& 117 to 126 in Annexure	sajal1612
155	14-06-2025	0710102050932024(No. of Docs 4)	0710102050932024/5	INTERLOCUTORY APPLICATION (I.B.C)/3153(ND)2024	AKHIL AHUJA VSSATBIR SINGH MATHARU	Sec 60(5)	17-06-2025	No of objection: - 1. sign missed in page no 1 to 9 in written submission 2. missed compliance of the order dated 06.06.2025 3. sign and true copy missed in page no 11 to 80, 99 to 110 &&& 117 to 126 in Annexure	sajal1612
156	14-06-2025	0710102050932024(No. of Docs 4)	0710102050932024/5	INTERLOCUTORY APPLICATION (I.B.C)/3153(ND)2024	AKHIL AHUJA VSSATBIR SINGH MATHARU	Sec 60(5)	17-06-2025	No of objection: - 1. sign missed in page no 1 to 9 in written submission 2. missed compliance of the order dated 06.06.2025 3. sign and true copy missed in page no 11 to 80, 99 to 110 &&& 117 to 126 in Annexure	sajal1612
157	14-06-2025	0710102050932024(No. of Docs 4)	0710102050932024/5	INTERLOCUTORY APPLICATION (I.B.C)/3153(ND)2024	AKHIL AHUJA VSSATBIR SINGH MATHARU	Sec 60(5)	17-06-2025	No of objection: - 1. sign missed in page no 1 to 9 in written submission 2. missed compliance of the order dated 06.06.2025 3. sign and true copy missed in page no 11 to 80, 99 to 110 &&& 117 to 126 in Annexure	sajal1612

158	12-06-2025	0710102038702025(No. of Docs 2)	0710102038702025/1	INTERLOCUTORY APPLICATION (I.B.C)/2266(ND)2025	MRK SHARES AND STOCKS PVT. LTD. THROUGH ITS AUTHORIZED REPRESENTATIVE SHRI. BRAHM PRAKASH BHARDWAJ VS. PRADEEP KUMAR KAUSHIK INTERIM RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	17-06-2025	No of objection 1. Bookmarking incomplete 2. 1rs court fees missed in Vakalatnama 3. sign missed on reply page no 1 to 17 4. True copy and sign missed in annexure page no 21 to 33	advocatevijetasingh
159	16-06-2025	0710102120122019(No. of Docs 1)	0710102120122019/10	COMPANY PETITION (COMPANIES ACT)/132(ND)2019	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec. 58(3),Sec. 241(1),Sec. 242(4)	17-06-2025	No of objection 1. Bookmarking mandatory in pdf 2. court fees put on blank page in Vakalatnama 3. 25rs welfare ticket missed in vakalatnama	csarun5.k
160	12-06-2025	0710102032642025(No. of Docs 2)	0710102032642025/1	INTERLOCUTORY APPLICATION (I.B.C)/2163(ND)2025	SIDHARTHA MEHRA	Sections 60(5)/Regulation 13	17-06-2025	No of objection 1. Sign missed on reply page no 1 to 17 2. 1rs court fees missed in vakalatnama 3. True copy sign missed on annexure page no 21 to 23	advocatevijetasingh
161	12-06-2025	0710102012152025(No. of Docs 1)	0710102012152025/3	INTERLOCUTORY APPLICATION (I.B.C)/919(ND)2025	MOHD NAZIM KHAN_(NSDL APPLICATION STELLAR) VS. NATIONAL SECURITIES DEPOSITORY LIMITED	Section 60(5)	17-06-2025	No of objection 1. Date missed in vakalatnama 2. Index missed in pdf 3. Bookmarking mandatory with pagination in pdf	niharikaagupta26@
162	12-06-2025	0710102033222025(No. of Docs 2)	0710102033222025/2	INTERLOCUTORY APPLICATION (I.B.C)/1998(ND)2025	MADHU ROLA VS. PRADEEPKUMARKAUSHI K INTERIM RESOLUTION PROFESSIONALOF M/S THREECSHELTERS PVT.L TD.	Sections 60(5)/Regulation 13	17-06-2025	No of objection 1. Sign missed on reply page no 1 to 20 2. True copy and sign missed in page no 24 to 26 3. 1rs court fees missed in vakalatnama	advocatevijetasingh
163	14-06-2025	0710102025472023(No. of Docs 2)	0710102025472023/3	COMPANY APPLICATION(COM PANIES ACT)/109(ND)2023	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec. 242(4),Rule 32	17-06-2025	No of Objection: 1.Bookmarking mandatory in pdf 2. Rs. 25 stamp and date missed In Vakalatnama page no 11 3. put on ticket on blank side in Vakalatnama	csarun5.k
164	12-06-2025	0710102034552025(No. of Docs 2)	0710102034552025/1	INTERLOCUTORY APPLICATION (I.B.C)/2113(ND)2025	MRS. BULBUL SINGH VS. PRADEEP KUMAR KAUSHIK INTERIM RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	17-06-2025	No of objection 1. sign missed in reply page no 1 to 16 2. 1rs court fees missed in vakalatnama 3. incomplete bookmarking 4. pagination missed in bookmarking	advocatevijetasingh
165	12-06-2025	0710102027782025(No. of Docs 2)	0710102027782025/1	CA(A) MERGER AND AMALGAMATION(C OMPANIES ACT)/41(ND)2025	JINDAL SAXENA FINANCIAL SERVICES PRIVATE LIMITED	Sec. 230- 232, Sec 234	17-06-2025	No of objection 1. Master index missed in pdf 2. True copy sign missed in annexure page no 6 to 338	cskangan
166	12-06-2025	0710102039802025(No. of Docs 2)	0710102039802025/1	INTERLOCUTORY APPLICATION (I.B.C)/2288(ND)2025	DALJEET CHADHA VS. PRADEEP KUMAR KAUSHIK INTERIM RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	17-06-2025	no of objection 1.pagination missing in bookmarking 2.need every pages sign and true copy in Annexure 3.compliance order missing in pdf 4.court fee 1rs missing in vakalatnama	advocatevijetasingh

167	12-06-2025	0710102039792025(No. of Docs 2)	0710102039792025/1	INTERLOCUTORY APPLICATION (I.B.C)/2287(ND)2025	SANDEEP GIROTRA VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	17-06-2025	No of objection 1. Bookmarking incomplete 2. sign missed on reply page no 1 to 16 3. True copy and sign missed page no 20 4. 1rs court fees missed in Vakalatnama	advocatevijetasingh
168	12-06-2025	0710102035762025(No. of Docs 2)	0710102035762025/1	INTERLOCUTORY APPLICATION (I.B.C)/2024(ND)2025	AASHUTOSH MALHOTRA VS. PRADEEP KUMAR KAUSHIK INTERIM RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	17-06-2025	No of objection 1. sign missed in reply page no 1 to 20 2. 1rs court fees missed in vakalatnama 3. True copy and sign missed in annexure page no 24 and 25	advocatevijetasingh
169	12-06-2025	0710102093582020(No. of Docs 3)	0710102093582020/23	COMPANY PETITION (COMPANIES ACT)/33(ND)2021	UNION OF INDIA THROUGH SFIO VS. PEEYUSH AGGARWAL AND COMP.	Sec. 140(5)	17-06-2025	No of objection 1. Pagination missed in bookmarking 2. sign missed on reply page no 2 to 9 3. Date missed on Vakalatnama 4. 3rs court fees missed on Vakalatnama	VASUDEVA
170	14-06-2025	0710102027072025(No. of Docs 1)	0710102027072025/1	COMPANY PETITION (COMPANIES ACT)/76(ND)2025	NARENDER GARG & ORS VS. SAFESEC SECURITIES AND FINANCE PRIVATE LIMITED	Sec. 241(1)	17-06-2025	No of objection:- 1. pagination missing in bookmarking 2. index missed in pdf. 3. True copy sign missed in annexure	sinhasindhu07
171	12-06-2025	0710102028342025(No. of Docs 2)	0710102028342025/1	INTERLOCUTORY APPLICATION (I.B.C)/2214(ND)2025	MUNISH MAHAJAN	Sections 60(5)/Regulation 13	17-06-2025	No of objection 1. sign missed on reply page no 1 to 19. 2. 1rs court fees missed in vakalatnama. 3.True copy and sign missed in annexure page no 20 and 21. 4. Pagination missed in bookmarking	advocatevijetasingh
172	12-06-2025	0710102039462025(No. of Docs 2)	0710102039462025/1	INTERLOCUTORY APPLICATION (I.B.C)/2369(ND)2025	M/S GLOBUS TRANSITOS PVT LTD THROUGH ITS AUTHORISED REPRESENTATIVE MR. RISHI JAIN VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	17-06-2025	No of Objection: 1. sign missed or reply page no 1 to 17 2. 1Rs Court Fees missed in Vakalatnama 3. True copy sign missed in Annexure Page no 21 to 23 4. Pagination missed in bookmarking	advocatevijetasingh
173	12-06-2025	0710102039442025(No. of Docs 2)	0710102039442025/1	INTERLOCUTORY APPLICATION (I.B.C)/2251(ND)2025	PAMMI ARORA VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	17-06-2025	No of objection 1. Bookmarking mandatory in pdf 2. sign missed in reply page no 1 to 17 3. 1rs court fees missed in Vakalatnama	advocatevijetasingh
174	14-06-2025	0710102065252022(No. of Docs 2)	0710102065252022/8	CONTEMPT PETITION(COMPANIES ACT)/18(ND)2022	SURINDER KUMAR SINGAL VS. M/S AAR KAY INFRAMATRIX LIMITED	Sec 425	17-06-2025	No of objection 1. Bookmarking mandatory in pdf	csarun5.k
175	16-06-2025	0710102104162024(No. of Docs 2)	0710102104162024/7	INTERLOCUTORY APPLICATION (I.B.C)/223(ND)2025	RANJAN CHAKRABORTI VS. MR. S.G CHOUDHARY	Section 60(5)	17-06-2025	No of objection: 1. numbering missed in pdf	kushalbansal
176	12-06-2025	0710102035522025(No. of Docs 2)	0710102035522025/1	INTERLOCUTORY APPLICATION (I.B.C)/2105(ND)2025	SUMEDHA JINDAL	Sections 60(5)/Regulation 13	17-06-2025	No of objection 1. sign missed in reply page no 1 to 16 2. 1rs court fees missed in vakalatnama 3. Bookmarking with pagination mandatory in pdf	advocatevijetasingh

177	13-06-2025	0710102028752024(No. of Docs 2)	0710102028752024/8	INTERLOCUTORY APPLICATION (I.B.C)/2217(ND)2024	RBL BANK LIMITED VS. ROHIT SEHGAL	Sec 60(5)	17-06-2025	No of objection 1. Bookmarking mandatory in pdf 2. Sign missed page no 1 to 8 3. True copy and sign missed in annexure page no 10 to 182	smritichuriwal
178	12-06-2025	0710102040172025(No. of Docs 2)	0710102040172025/1	INTERLOCUTORY APPLICATION (I.B.C)/2462(ND)2025	M/S RPG NIRMAN PVT. LTD. VS. M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	17-06-2025	no of objection 1.pagination missing in bookmarking 2.need every pages sign and true copy in Annexure 3.compliance order missing in pdf 4.court fee 1rs vakalatnama	advocatevijetasingh
179	12-06-2025	0710102040202025(No. of Docs 2)	0710102040202025/1	INTERLOCUTORY APPLICATION (I.B.C)/2461(ND)2025	SIDHARTHA MEHRA	Sections 60(5)/Regulation 13	17-06-2025	no of objection 1.pagiantion missing in bookmarking 2.need every pages sign and true copy i Annexure 3.court fee 1rs missing in vakalatnama 4.compliance order missing in pdf	advocatevijetasingh
180	12-06-2025	0710102040302025(No. of Docs 2)	0710102040302025/1	INTERLOCUTORY APPLICATION (I.B.C)/2342(ND)2025	KAPIL GUPTA VS. PRADEEP KUMAR KAUSHIK INTERIM RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	17-06-2025	no of objection 1.bookmarking mandatory 2.need every pages sign and true copy in Annexure 3.compliance order missing in pdf 4.court fee 1rs missing in vakalatnama	advocatevijetasingh
181	12-06-2025	0710102039492025(No. of Docs 2)	0710102039492025/1	INTERLOCUTORY APPLICATION (I.B.C)/2275(ND)2025	AJAY KRISHNA OJHA VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	17-06-2025	No of Objection: 1. Sign missed on reply page no 1 to 17 2. Bookmarking mandatory in pdf 3. True copy or sign missed in Annexure page no 21 to 33 4. 1Rs court fees missed in Vakalatnama 5. OCR missed in page no 26 to 33	advocatevijetasingh
182	12-06-2025	0710102003942025(No. of Docs 1)	0710102003942025/3	INTERLOCUTORY APPLICATION (I.B.C)/325(ND)2025	SIVANAGARAJA TADUVAI VS. SHRI NITIN SINGH BHADARIA	Sec 60(5)	17-06-2025	No of objection 1. True copy and sign missed in annexure page no 5 to 23 2. OCR missed in annexure	SAFEINTIP
183	12-06-2025	0710102039642025(No. of Docs 2)	0710102039642025/1	INTERLOCUTORY APPLICATION (I.B.C)/2284(ND)2025	MR. ARVINDER KUMAR NARANG VS. PRADEEP KUMAR KAUSHIK INTERIM RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	17-06-2025	No of objection 1. sign missed on reply page no 1 to 16 2. True copy and sign missed in annexure page no 20 to 23 3. 1rs court fees missed in Vakalatnama	advocatevijetasingh
184	12-06-2025	0710102039452025(No. of Docs 2)	0710102039452025/1	INTERLOCUTORY APPLICATION (I.B.C)/2370(ND)2025	ANIL KUMAR MAHESHWARI VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	17-06-2025	No of objection 1. Bookmarking mandatory in pdf 2. sign missed on reply page no 1 to 16 3. 1rs court fees missed in Vakalatnama	advocatevijetasingh
185	12-06-2025	0710102035542025(No. of Docs 2)	0710102035542025/1	INTERLOCUTORY APPLICATION (I.B.C)/2111(ND)2025	DEEPINDER KAUR BAJWA	Sections 60(5)/Regulation 13	17-06-2025	No of objection 1. sign missed in reply page no 1 to 16 2. 1rs court fees missed in vakalatnama 3. True copy and sign missed in annexure page 20 and 21	advocatevijetasingh
186	12-06-2025	0710102036192025(No. of Docs 2)	0710102036192025/1	INTERLOCUTORY APPLICATION (I.B.C)/2044(ND)2025	NEHA GUPTA VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	17-06-2025	No of objection 1. sign missed in reply page no 1 to 18 2. 1rs court fees missed in vakalatnama	advocatevijetasingh
187	13-06-2025	0710102102162024(No. of Docs 2)	0710102102162024/2	INTERLOCUTORY APPLICATION (I.B.C)/6061(ND)2024	MRS MANJU GUPTA VS. MR. VIVEK PARTHI	Sections 60(5)/Regulation 13	17-06-2025	no. of objection. 1. sign missed page no 1-3 2. True copy sign missed Annexure page no 13-101	Ankush@1990

188	13-06-2025	0710102070592021(No. of Docs 2)	0710102070592021/5	INTERLOCUTORY APPLICATION (I.B.C)/4812(PB)2021	SANJAY GUPTA (RESOLUTION PROFESSIONAL) UNNATI FORTUNE HOLDINGS LTD	Sec 30	16-06-2025	no of objection 1.need every pages sign in pdf 2.compliance order missing in pdf	dhananjayasud
189	12-06-2025	0710102043442025(No. of Docs 2)	0710102043442025/1	INTERLOCUTORY APPLICATION (I.B.C)/2514(ND)2025	ARVIND DARGAN VS. PRADEEP KUMAR KAUSHIK INTERIM RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	13-06-2025	no of objection 1.bookmarking as per index 2.need every pages sign and true copy in Annexure 3.court fee 1rs missing in vakalatnama 4.compliance order missing in pdf	advocatevijetasingh
190	12-06-2025	0710102057192023(No. of Docs 1)	0710102057192023/10	INTERLOCUTORY APPLICATION (I.B.C)/3695(ND)2023	UMESH GUPTA VSSHRI SANJAY GUPTA LIQUIDATOR M/S SAMTEL COLORS LIMITED	Sec 54(1)	13-06-2025	1.compliance order dated 04.06.2025 missed in pdf	UMESH810
191	11-06-2025	0710102018972023(No. of Docs 3)	0710102018972023/3	INTERLOCUTORY APPLICATION (I.B.C)/1220(ND)2023	MR. LALIT MODI VS. MR. ASHISH SINGH RESOLUTION PROFESSION OF M/S VIBRANT BUILDWELL PVT. LTD	Sec 60(5)	13-06-2025	No of objection 1. Master index missed in pdf 2. Bookmarking mandatory in volume 1 and 2	anirbanlaw@66
192	11-06-2025	0710102013232025(No. of Docs 4)	0710102013232025/1	INTERLOCUTORY APPLICATION (I.B.C)/1125(ND)2025	ARUNAVA SIKDAR NEWLY APPOINTED RESOLUTION PROFESSIONAL OF M/S DREAM PROCON PRIVATE LIMITED	Sec 60(5)	13-06-2025	No of objection 1. Bookmarking with pagination mandatory in all volume 2. Master Index mandatory in pdf 3. OCR mandatory in pdf 4. Page no 37 to 47, 51,52,55 to 57,76 to 87,91,92,95,96,99 to 101,104 to 106,110,114,118 to 130,132 to 134,136 to 138, 177 to 188, 195,196,216, 217,234 to 242, 275 to 279, 284 to 286, 294 to 302 are no readable. 5. Index missed in volume 2 and 3 6. Remove page no 149 and 150, master index top on the pdf. 7. True copy missed in annexure in volume 1 8.True copy and sign missed in annexure in volume 2 and 3 9. 25rs welfare fees and 3rs court fees missed in vakalatnama	sri8191
193	12-06-2025	0710102046792024(No. of Docs 2)	0710102046792024/3	INTERLOCUTORY APPLICATION (I.B.C)/3080(ND)2024	PUNJAB NATIONAL BANK VSROYAL KITCHEN APPLIANCES PVT. LTD.	22(3)(b)	13-06-2025	no of objection 1.bookmarking mandatory 2.need every pages sign and true copy in Annexure 3.compliance order missing in pdf	RAJ KUMAR
194	11-06-2025	0710102037812023(No. of Docs 2)	0710102037812023/15	COMPANY PETITION (COMPANIES ACT)/93(PB)2023	RAHUL TREHAN VS. KSN TOURS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	13-06-2025	No of objection 1. Bookmarking and pagination mandatory in pdf 2. Index missed in pdf 3. Sign needed on every page 4. Page no missed in pdf	lexalliance.jitesh
195	11-06-2025	0710102046922022(No. of Docs 2)	0710102046922022/2	INTERLOCUTORY APPLICATION (I.B.C)/3020(ND)2022	MR SURENDRA MODI VS. MR ASHISH SINGH	Sec 60(5)	13-06-2025	No of objection 1. Bookmarking with pagination mandatory in pdf 2. Need sign on every page	anirbanlaw@66
196	11-06-2025	0710102048382024(No. of Docs 2)	0710102048382024/7	COMPANY APPEAL(COMPANIES ACT)/100(ND)2024	BALI IMPEX PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	13-06-2025	No of objection 1. Vakalatnama mandatory in reply 2. Incomplete bookmarking 3. True copy and sign needed in annexure page no 4 to 26	keshav7739

197	12-06-2025	0710102088862022(No. of Docs 2)	0710102088862022/2	INTERLOCUTORY APPLICATION (I.B.C)/6355(ND)2022	KAMLA DEVI VS. H S OBEROI BUILDTECH PVT. LTD.	Sec 60(5)	13-06-2025	1.need every pages sign and true copy annexure	Ankush@1990
198	05-07-2024	0710102057052024(No. of Docs 0)	0710102057052024/5	COMPANY PETITION IB (IBC)/482(ND)2024	ELEGANCE MALLS LIMITED	IBC Under Sec 10	13-06-2025	no of objection 1.bookmarking mandatory 2.court fee 3rs missing in vakalatnama	
199	11-06-2025	0710102106572022(No. of Docs 1)	0710102106572022/4	INTERLOCUTORY APPLICATION (I.B.C)/102(ND)2023	STATE BANK OF INDIA VS. K.M. SEBASTINE	Application under any other provisions - IBC	12-06-2025	no of objection 1.bookmarking mandatory 2.need every pages sign and true copy in Annexure 3.index missing in pdf 4.pagination missing in pdf	prabhatranjan
200	11-06-2025	0710102106572022(No. of Docs 1)	0710102106572022/5	INTERLOCUTORY APPLICATION (I.B.C)/102(ND)2023	STATE BANK OF INDIA VS. K.M. SEBASTINE	Application under any other provisions - IBC	12-06-2025	no of objection 1.bookmarking mandatory 2.index missing in pdf 3.pagination missing in pdf	prabhatranjan
201	11-06-2025	0710102032832025(No. of Docs 2)	0710102032832025/2	INTERVENTION PETITION (IBC)/21(ND)2025	ABHI COMPUSOFT PRIVATE LIMITED THROUGH ITS AUTHORISED REPRESENTATIVE VS. DMI FINANCE PRIVATE LIMITED THROUGH ITS AUTHORISED REPRESENTATIVE	Application under any other provisions - IBC,Sec 60(5),Rule 11 of NCLT, 2016	12-06-2025	No of objection 1. copy of Vakalatnama mandatory in reply	ADVT.ISHUBANSAL
202	10-06-2025	0710102023762020(No. of Docs 2)	0710102023762020/47	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	P. P. JEWELLERS PRIVATE LIMITED VS. L. R. BUILDERS PRIVATE LIMITED	Sec. 242(4),Sec. 241(1)	12-06-2025	No of objection 1. Sign and true copy missed page no 2 to 67 2. Compliance order needed to file the said documents.	MOKSH TYAGI
203	10-06-2025	0710102104582022(No. of Docs 2)	0710102104582022/2	COMPANY PETITION (COMPANIES ACT)/232(ND)2022	LEGEND HIGHLANDS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 241(1),Sec. 242(4),Sec. 244(1),Sec. 245	12-06-2025	no of objection 1.bookmarking mandatory 2.index missing in pdf 3.need every pages sign and true copy in pdf 4.affidavit missing in pdf 5.proof of service required 6.vakalatnama compulsory in pdf	advdhruvjain
204	12-06-2025	0710102033222025(No. of Docs 2)	0710102033222025/1	INTERLOCUTORY APPLICATION (I.B.C)/1998(ND)2025	MADHU ROLA VS. PRADEEPKUMARKAUSHI K INTERIM RESOLUTION PROFESSIONALOF M/S THREECSHELTERS PVT.LTD.	Sections 60(5)/Regulation 13	12-06-2025	No of objection 1. True copy and sign missed in annexure page no 4 to 15 2. Pagination missed in Bookmarking	advocatevijetasingh
205	12-06-2025	0710102072602024(No. of Docs 2)	0710102072602024/8	COMPANY PETITION IB (IBC)/775(ND)2024	NANDINI IMPEX PVT. LTD. VS. INDIANOIL - ADANI GAS PRIVATE LIMITED	IBC Under Sec 9	12-06-2025	no of objection 1.bookmarking mandatory 2.index missing in pdf 3.order missing in pdf 4.need every pages sign in pdf 5.extra pdf remove submit final pdf	Siddhanth
206	11-06-2025	0710102007482025(No. of Docs 2)	0710102007482025/16	INTERLOCUTORY APPLICATION (I.B.C)/644(ND)2025	AAA INSOLVENCY PROFESSIONALS LLP RP OF MOTHERS PRIDE EDUCATION INSTITUTION PRIVATE LIMITED VS. MR PRAVEEN KUMAR	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	12-06-2025	no of objection 1. page no 24 42 44 hindi page need english translate copy 2..need to delete blank pages	kushalbansal
207	12-06-2025	0710102078572019(No. of Docs 1)	0710102078572019/32	COMPANY PETITION IB (IBC)/968(PB)2019	OYSTER STEEL & IRON PVT. LTD VS. ROYAL KITCHEN APPLIANCES PVT. LTD.	IBC Under Sec 9	12-06-2025	no of objection 1.bookmarking mandatory 2.need every pages sign and true copy in Annexure 3.compliance order missing in pdf 4.pagiantion missing in pdf 5.index missing in pdf	munishmehta

208	10-06-2025	0710102012992025(No. of Docs 2)	0710102012992025/2	INTERLOCUTORY APPLICATION (I.B.C)/941(ND)2025	MRS MANINDER KALRA VS. ANIL KUMAR JAIN	Sec 60(5)	12-06-2025	No of objection 1. Book marking mandatory with pagination in pdf 2. 1rs court fees missed in vakalatnama 3. OCR missed page no 19 to 129	Onkar
209	10-06-2025	0710102012992025(No. of Docs 2)	0710102012992025/2	INTERLOCUTORY APPLICATION (I.B.C)/941(ND)2025	MRS MANINDER KALRA VS. ANIL KUMAR JAIN	Sec 60(5)	12-06-2025	No of objection 1. Book marking mandatory with pagination in pdf 2. 1rs court fees missed in vakalatnama 3. OCR missed page no 19 to 129	Onkar
210	10-06-2025	0710102012992025(No. of Docs 2)	0710102012992025/2	INTERLOCUTORY APPLICATION (I.B.C)/941(ND)2025	MRS MANINDER KALRA VS. ANIL KUMAR JAIN	Sec 60(5)	12-06-2025	No of objection 1. Book marking mandatory with pagination in pdf 2. 1rs court fees missed in vakalatnama 3. OCR missed page no 19 to 129	Onkar
211	10-06-2025	0710102012992025(No. of Docs 2)	0710102012992025/2	INTERLOCUTORY APPLICATION (I.B.C)/941(ND)2025	MRS MANINDER KALRA VS. ANIL KUMAR JAIN	Sec 60(5)	12-06-2025	No of objection 1. Book marking mandatory with pagination in pdf 2. 1rs court fees missed in vakalatnama 3. OCR missed page no 19 to 129	Onkar
212	10-06-2025	0710102013442025(No. of Docs 2)	0710102013442025/3	INTERLOCUTORY APPLICATION (I.B.C)/971(ND)2025	MSX MALL SHOP OWNERS WELFARE ASSOCIATION (THROUGH ITS PRESIDENT VS. INDIA BULLS HOUSING FINANCE LTD	Sec 60(5)	12-06-2025	no of objection 1.bookmarking mandatory 2.court fee 1rs missing in vakalatnama 3.page no 47 to 50 hindi mention type in english	Onkar
213	07-03-2025	0710102020392025(No. of Docs 0)	0710102020392025/1	COMPANY APPEAL(COMPANIES ACT)/80(ND)2025	S P GARMENTS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	12-06-2025	No of objection 1. Bookmarking and pagination is mandatory in pdf	
214	10-06-2025	0710102017642025(No. of Docs 1)	0710102017642025/2	COMPANY PETITION IB (IBC)/214(ND)2025	ALPHA (INDIA) PROPERTIES LIMITED VS. GANPATI HYDRO POWER PRIVATE LIMITED	IBC under Sec 7	12-06-2025	No of objection 1. Bookmarking mandatory with pagination 2. Index missed in pdf 3. 25rs welfare missed in vakalatnama	Rajinder Kumar
215	11-06-2025	0710102017162025(No. of Docs 1)	0710102017162025/1	COMPANY APPEAL(COMPANIES ACT)/86(ND)2025	MR. SANDEEP KUKREJA & ANR VS. REGISTRAR OF COMPANIES	Rule 11 of NCLT, Sec 252 (1), Sec 252 (3)	12-06-2025	No of objection 1. Bookmarking mandatory with pagination 2. Index missed in pdf	Saral Sharma
216	10-06-2025	0710102045232025(No. of Docs 2)	0710102045232025/1	COMPANY APPLICATION(COMPANIES ACT)/126(ND)2025	ANIL GUPTA VS. MICROTEK INTERNATIONAL PRIVATE LIMITED	Rule 11 of NCLT	12-06-2025	No of objection 1. Date missed in Vakalatnama	SHRIYA
217	11-06-2025	0710200400532008(No. of Docs 1)	0710200400532008/26	COMPANY PETITION (COMPANIES ACT)/29(ND)2008	SH. RAJESH MANCHANDA & ORS. VS C.L.PRECISION TOOLS & FOUNDRY PVT. LTD. & ORS.	Application under any other provisions	12-06-2025	No of objection 1. order dated 02.06.2025 missed in pdf	saxena&saxena
218	11-06-2025	0710102030802023(No. of Docs 3)	0710102030802023/5	INTERLOCUTORY APPLICATION (I.B.C)/1950(ND)2023	M/S PRIMEX ESTATES PRIVATE LIMITED VS. MR ASHISH SINGH REAOLUTION PROFESSIONAL OF M/S VIBRANT BUILDWELL PVT LTD	Sec 60(5)	12-06-2025	No of objection 1. Bookmarking mandatory with pagination in pdf 2. Master index mandatory in pdf 3. Index necessary in volume 1 and 2	anirbanlaw@66
219	11-06-2025	0710102030802023(No. of Docs 2)	0710102030802023/4	INTERLOCUTORY APPLICATION (I.B.C)/1950(ND)2023	M/S PRIMEX ESTATES PRIVATE LIMITED VS. MR ASHISH SINGH REAOLUTION PROFESSIONAL OF M/S VIBRANT BUILDWELL PVT LTD	Sec 60(5)	12-06-2025	No of objection 1. Bookmarking mandatory with pagination in pdf	anirbanlaw@66

220	10-06-2025	0710102041712025(No. of Docs 2)	0710102041712025/2	INTERLOCUTORY APPLICATION (I.B.C)/2413(ND)2025	KVG INSOLVENCY ADVISORS PRIVATE LIMITED VS. 4TH QUARTER TECHNOLOGIES PRIVATE LIMITED	Section 60(5)	12-06-2025	no of objection 1.pagination missing in bookmarking 2.need every pages sign and true copy in Annexure 3.welfare ticket 25rs court fee 3rs missing in vakalatnama	apaikaday
221	11-06-2025	0710102074992023(No. of Docs 2)	0710102074992023/12	COMPANY PETITION IB (IBC)/599(ND)2023	RASHTRIYA MILL MAZDOOR SANGH VS. NATIONAL TEXTILE CORPN LIMITED	IBC Under Sec 9	12-06-2025	no of objection 1.need every pages sign and true copy in Annexure 2.double pagination wrong in pdf	shivalakshmi
222	13-05-2025	0710102041132025(No. of Docs 0)	0710102041132025/1	INTERLOCUTORY APPLICATION (I.B.C)/2368(ND)2025	NEELAV AGGARWALA VS. SANJIV JAIN	Application under any other provisions - IBC	12-06-2025	No of objection 1. Bookmarking mandatory with pagination	
223	06-12-2023	0710102104572023(No. of Docs 0)	0710102104572023/7	COMPANY PETITION IB (IBC)/104(ND)2024	AASRA PROJECTS PRIVATE LIMITED VS. MEHAK INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	12-06-2025	no of objection 1.compliance with Order dated 23.05.2025 missing in pdf 2.bookmarking mandatory	
224	12-06-2025	0710102028082025(No. of Docs 2)	0710102028082025/1	INTERLOCUTORY APPLICATION (I.B.C)/1742(PB)2025	SURENDRA KUMAR VS. SURAKSHA REALTY LIMITED AND LAKSHDEEP INVESTMENT AND FINANCE PVT LTD	Section 60(5)	12-06-2025	No of objection 1. 3rs court fees and 25rs welfare fees mandatory in vakalatnama	pk134167@gmail.com
225	16-12-2023	0710102106892023(No. of Docs 0)	0710102106892023/5	INTERLOCUTORY APPLICATION (I.B.C)/6672(PB)2023	KOTAK MAHINDRA BANK VS. MR. ANIL TAYAL	Sec 60(5)	12-06-2025	no of objection 1.bookmarking mandatory 2.council details sign missing in index 3.need every pages sign in pdf 4.pagiantion missing in index	
226	11-06-2025	0710102164652019(No. of Docs 2)	0710102164652019/3	COMPANY APPEAL (IBC)/955(ND)2019	NATIONAL SPOT EXCHANGE LIMITED VS. NAMDHARI FOOD INTERNATIONAL PVT LTD THROUGH LIQUIDATOR	Sec 42	12-06-2025	no of objection 1.bookmarking mandatory 2.need every pages sign and true copy in annexure 3.pagination missing in pdf	rkpandassociates
227	10-06-2025	0710102018812024(No. of Docs 2)	0710102018812024/4	COMPANY APPEAL(COMPANIES ACT)/42(ND)2024	DREAMLAND BUILDTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	12-06-2025	No of objection 1. Bookmarking mandatory with pagination in pdf	advawnish
228	11-06-2025	0710102046242025(No. of Docs 1)	0710102046242025/1	INTERLOCUTORY APPLICATION (I.B.C)/2742(ND)2025	KANISHK AGARWAL VS. SANDWOODS INFRATECH PROJECTS PVT. LTD.	Sec 60(5)	12-06-2025	No of objection 1. Need to delete extra page after page no 13 in pdf 2. True copy sign missed in page no 4 to 13	DEEPAKBASHTA
229	10-06-2025	0710102036802025(No. of Docs 3)	0710102036802025/4	INTERLOCUTORY APPLICATION(COMPANIES ACT)/130(ND)2025	MS. KANTA AGARWALA VS. EXCLUSIVE CAPITAL LIMITED	Sec. 213,Rule 11 of NCLT	12-06-2025	No of objection 1.COMPLIANCE WITH THE ORDER DATED 02.06.2025 PASSED BY THE HON'BLE NCLT missed in pdf	advkrishan
230	11-06-2025	0710102035382025(No. of Docs 1)	0710102035382025/1	COMPANY PETITION IB (IBC)/292(ND)2025	CANARA BANK VS. SH VIMAL MAHAJAN PERSONAL GUARANTOR OF M/S SPM AUTO PVT LTD	Section 95(1)	12-06-2025	No of objection 1. Bookmarking mandatory with pagination in pdf 2. True copy and sign missed in page no 4 to 14 3. remove blank paper	abhishek.naik

231	10-06-2025	0710102065202024(No. of Docs 1)	0710102065202024/9	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	12-06-2025	1.vollume missing 1,2,3	YAMINI175
232	12-06-2025	0710102065202024(No. of Docs 1)	0710102065202024/10	COMPANY APPEAL(COMPANIES ACT)/163(ND)2024	SUPER POWER AUTOMOBILES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA.	Sec 252 (3)	12-06-2025	1.vollume 1,2,3 missing in pdf	YAMINI175
233	10-06-2025	0710102002862025(No. of Docs 1)	0710102002862025/1	COMPANY PETITION (COMPANIES ACT)/36(ND)2025	SURENDRA SINGH DEOL (DIN 03031608) VS. M/S JMDR INFRA PROJECTS PVT. LTD.	Sec. 130(1)	11-06-2025	no of objection 1. index page missed in pdf 2. amended memo parties require nclt last compliance order 3.book marking mandatory as per index with pagination	bajpaianand24
234	05-06-2025	0710102087402024(No. of Docs 2)	0710102087402024/3	INTERLOCUTORY APPLICATION (I.B.C)/5074(ND)2024	SHEEZA ZIA	Rule 11 of NCLT, 2016	11-06-2025	no of objection 1. book marking mandatory as per index with pagination 2. vakalatnama compulsory in reply 3.page no 1 missed sign	jsb&associates.co.in
235	05-06-2025	0710102087402024(No. of Docs 2)	0710102087402024/3	INTERLOCUTORY APPLICATION (I.B.C)/5074(ND)2024	SHEEZA ZIA	Rule 11 of NCLT, 2016	11-06-2025	no of objection 1. book marking mandatory as per index with pagination 2. vakalatnama compulsory in reply 3.page no 1 missed sign	jsb&associates.co.in
236	05-06-2025	0710102087402024(No. of Docs 2)	0710102087402024/3	INTERLOCUTORY APPLICATION (I.B.C)/5074(ND)2024	SHEEZA ZIA	Rule 11 of NCLT, 2016	11-06-2025	no of objection 1. book marking mandatory as per index with pagination 2. vakalatnama compulsory in reply 3.page no 1 missed sign	jsb&associates.co.in
237	05-06-2025	0710102087402024(No. of Docs 2)	0710102087402024/3	INTERLOCUTORY APPLICATION (I.B.C)/5074(ND)2024	SHEEZA ZIA	Rule 11 of NCLT, 2016	11-06-2025	no of objection 1. book marking mandatory as per index with pagination 2. vakalatnama compulsory in reply 3.page no 1 missed sign	jsb&associates.co.in
238	09-06-2025	0710102038122025(No. of Docs 2)	0710102038122025/1	COMPANY PETITION IB (IBC)/276(ND)2025	BANK OF INDIA LIMITED VS. AMAN HOSPITALITY PVT LTD	IBC under Sec 7	11-06-2025	No of objection 1. Compliance Of Order Dated 16.05.2025 separately required in pdf	Ashishlu
239	09-06-2025	0710102087652024(No. of Docs 1)	0710102087652024/1	INTERLOCUTORY APPLICATION (I.B.C)/5278(ND)2024	RAKESH KUMAR VS. ASPA AND ASSOCIATES	Section 19(2) / Regulation 30	11-06-2025	1.need every pages sign and true copy in Annexure	Rachit_26
240	10-06-2025	0710102000172025(No. of Docs 2)	0710102000172025/3	RESTORATION APPLICATION (IBC)/17(ND)2025	ASHOK KUMAR JAIN VS. ANIL KUMAR JAIN	Application under any other provisions - IBC	11-06-2025	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf .	Onkar
241	09-06-2025	0710102078842024(No. of Docs 3)	0710102078842024/3	INTERLOCUTORY APPLICATION (I.B.C)/4793(ND)2024	ASSETS CARE & RECONSTRUCTION ENTERPRISE LTD. VS. ANIL KUMAR JAIN	Sec 60(5)	11-06-2025	No of objection 1. 1 rs court fees missed in vakalatnama 2. Book marking mandatory with pagination in pdf	Onkar
242	26-11-2024	0710102100322024(No. of Docs 0)	0710102100322024/1	INTERLOCUTORY APPLICATION (I.B.C)/5964(ND)2024	1985 WEB SOLUTIONS VS. PRABHAT RANJAN SINGH	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	11-06-2025	No of objection 1. Bookmarking required with pagination	

243	29-04-2025	0710102036472025(No. of Docs 0)	0710102036472025/1	INTERLOCUTORY APPLICATION (I.B.C)/2090(ND)2025	MUKESH KUMAR JAIN RESOLUTION PROFESSIONAL VS. MANEET ALAGH	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	11-06-2025	No of objection 1. COMPLIANCE TO THE ORDER DATED 06.05.2025 PASSED BY THIS HON'BLE TRIBUNAL required in pdf	
244	07-06-2025	0710102098622024(No. of Docs 2)	0710102098622024/10	INTERLOCUTORY APPLICATION (I.B.C)/5703(ND)2024	MR DEEPAK JOSHI IRP	Sec. 12A	11-06-2025	no of objection 1. book marking mandatory as per index with pagination	rcklawadvisors
245	06-06-2025	0710102086662020(No. of Docs 2)	0710102086662020/7	INTERLOCUTORY APPLICATION (I.B.C)/4009(ND)2020	ROHIT SEGHAL VS. AJIT MEHRA	Sec 43(1) r/w Sec 44 (1)	11-06-2025	No of objection 1. Bookmarking required with pagination in pdf 2. COMPLIANCE OF THE ORDERS DATED 21.05.2025 PASSED BY THE HON'BLE NCLT, NEW DELHI required in pdf	richa777
246	09-05-2025	0710102039942025(No. of Docs 0)	0710102039942025/1	INTERLOCUTORY APPLICATION (I.B.C)/2634(ND)2025	ANUJ GOYAL VS. RISHABH CHAND LODHA AND OTHERS	Sec 60(5)	11-06-2025	No of objection 1. Vakalatnama required in Reply	
247	09-06-2025	0710102025902024(No. of Docs 2)	0710102025902024/41	TRANSFER PETITION(COMPANIES ACT)/18(PB)2024	DRAGER MEDICAL GMBH VS. ION BIO MED I CARE PVT LTD	Sec 433(e)/433(f) of CA 1956	11-06-2025	No of objection 1. Required copy of Vakalatnama in Reply	pk134167@gmail.com
248	09-06-2025	0710102045202025(No. of Docs 2)	0710102045202025/1	RESTORATION APPLICATION (IBC)/47(ND)2025	BROWN BIRD ENTERPRISES PRIVATE LIMITED	Section 60(5)/Rule 11	11-06-2025	No of objection 1. Need to wright "any other document" at the place of proof of service in DMS portal uploading time	UP/1113/99
249	09-06-2025	0710102108812023(No. of Docs 2)	0710102108812023/4	COMPANY PETITION IB (IBC)/14(ND)2024	DR. FIRDOSH ROHINTAN MAHUWALLA VS. CELLUGEN BIOTECH PRIVATE LIMITED	IBC under Sec 7	11-06-2025	no of objection 1. book marking mandatory as per index with pagination 2 incomplete pagination in index page 3. ocr missed in pdf 4 not paste ticket of the content vakalatnama. 5 paste ticket on blank side of vakalatnama.	optimuslegal
250	09-06-2025	0710102100202023(No. of Docs 2)	0710102100202023/43	TRANSFER PETITION(COMPANIES ACT)/37(PB)2023	AAKASH ENGINEERS & CONTRACTORS VS. GAURSONS HI-TECH INFRASTRUCTURE(P) LTD.	Sec 433(e)/433(f) of CA 1956	11-06-2025	1.compliance order missing in pdf 2.need every pages sign and true copy in Annexure	mg270288
251	12-09-2024	0710102078932024(No. of Docs 0)	0710102078932024/7	COMPANY PETITION IB (IBC)/644(ND)2024	ARUN AGGARWAL VS. RADIANT HAROTI INDUSTRIES INDIA LIMITED	IBC under Sec 7	10-06-2025	No of objection 1. 3rs court fees and 25rs welfare ticket required in vakalatnama 2. pagination required in bookmarking	
252	09-06-2025	0710102004892025(No. of Docs 2)	0710102004892025/4	INTERLOCUTORY APPLICATION (I.B.C)/447(ND)2025	GOPAL KRISHNA SHARMA VS. CHAIRMAN MONITORING COMMITTEE OF MSX MALL	Sec 60(5)	10-06-2025	No of objection 1. Bookmarking mandatory 2. 1rs court fees missed in Vakalatnama 3. OCR required in pdf	Onkar
253	09-06-2025	0710102009942025(No. of Docs 2)	0710102009942025/2	INTERLOCUTORY APPLICATION (I.B.C)/723(ND)2025	MONIKA GHEI VS. MADHAV SARAN AGARWAL	Sec 60(5)	10-06-2025	No of objection 1. Bookmarking mandatory in pdf 2. 1rs court fees missed in vakalatnama	Onkar
254	09-06-2025	0710102022102025(No. of Docs 2)	0710102022102025/1	INTERLOCUTORY APPLICATION (I.B.C)/1431(ND)2025	AXIS BANK LIMITED VS. VEE STONES TYRES PVT. LTD.	Rule 11 of NCLT, 2016	10-06-2025	No of objection 1. Book marking mandatory with pagination 2. OCR required page no 4, 6 to 19	Klaw
255	09-06-2025	0710102015942025(No. of Docs 2)	0710102015942025/1	INTERLOCUTORY APPLICATION (I.B.C)/987(ND)2025	SRIGOPAL CHOUDHARY VS. RANJAN CHAKRABORTI	Section 60(5)	10-06-2025	No of objection 1. vakalatnama mandatory in reply 2. order of Hon'ble NCLT dated 07.06.2023 missed in annexure R-3	Justjuris

256	09-06-2025	0710102018312025(No. of Docs 2)	0710102018312025/2	INTERLOCUTORY APPLICATION (I.B.C)/1075(ND)2025	RIGHT ADVISORS PRIVATE LIMITED VS. TECHNICOLOUR DREAM PANTS PRIVATE LIMITED	Sec 60(5)	10-06-2025	No of objection 1. Bookmarking incomplete 2. Signature required on every page 3. page no missed in pdf 4. pagination required in bookmarking	arclegal
257	26-04-2019	0710102082052019(No. of Docs 0)	0710102082052019/56	COMPANY PETITION IB (IBC)/1397(PB)2019	DIAMOND TRAEXIM PRIVATE LIMITED VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	IBC under Sec 7	10-06-2025	No of objection 1. FORM H COMPLIANCE CERTIFICATE REQUIRED LAST NCLT ORDER	
258	05-06-2025	0710102104842023(No. of Docs 2)	0710102104842023/5	INTERLOCUTORY APPLICATION (I.B.C)/6592(ND)2023	KAMALL AHUJA VS. ICICI BANK LIMITED	Sec 60(5)	10-06-2025	no of objection 1. pagination missed in book marking 2 Index shows only from 1-6. need to delete page no of after 6 3 reply of affidavit need not require vakalatnama. file it separately	office.nclt
259	07-06-2025	0710102037812024(No. of Docs 1)	0710102037812024/11	COMPANY PETITION IB (IBC)/343(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. CORONATION INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	10-06-2025	no of objection 1. Compliance order missed which mention in index	sandhya@123
260	07-06-2025	0710102049472024(No. of Docs 2)	0710102049472024/5	COMPANY PETITION (COMPANIES ACT)/138(ND)2024	MEDISURGE TECHNOLOGIES PRIVATE LIMITED	Sec. 271-273, Sec 272 of the Companies Act , 2013	10-06-2025	missed rejoinder in pdf	Palak308
261	08-06-2025	0710102033662025(No. of Docs 2)	0710102033662025/4	INTERLOCUTORY APPLICATION (I.B.C)/1909(ND)2025	SANDEEP GOEL VS. GHAZIABAD DEVELOPMENT AUTHORITY THROUGH ITS VICE CHAIRMAN	Sec 60(5)	10-06-2025	no of objection 1. 25 rs welfare and 3 rs court fee missed in vakalatnama.	kunal.godhwani
262	06-06-2025	0710102070622024(No. of Docs 2)	0710102070622024/5	COMPANY PETITION IB (IBC)/567(ND)2024	M/S AIKYA ENTERPRISE LLP VS. M/S NBCC (INDIA) LIMITED	IBC Under Sec 9	10-06-2025	No of objection 1. This is a petition 2. Kindly file petition 3. Amended petition required last compliance order of NCLT 4. Bookmarking mandatory with pagination	anoopcl
263	09-06-2025	0710102073002024(No. of Docs 2)	0710102073002024/3	COMPANY PETITION IB (IBC)/757(ND)2024	M/S SHUBH CONSTRUCTION VS. GOLD COAST DEVELOPERS PRIVATE LIMITED	IBC Under Sec 9	10-06-2025	1.incomplete file	sagar&sagar
264	04-06-2025	0710102077392024(No. of Docs 2)	0710102077392024/10	COMPANY PETITION IB (IBC)/597(ND)2024	RADO REXINE CO. LIMITED VS. RAKSHA SUPREME CAMOUFLAGE PRIVATE LIMITED	IBC Under Sec 9	10-06-2025	No of objection 1. Proof of Deposit in compliance order dated 01.04.2025 required in pdf 2. bookmarking mandatory in pdf	archerjurists
265	09-06-2025	0710102071922021(No. of Docs 2)	0710102071922021/12	COMPANY PETITION IB (IBC)/622(PB)2021	SATISH KUMAR KAURA	Section 94(1)	10-06-2025	no of objection 1.extra pdf remove submit final pdf 2.proof of service requerd in pdf	swastikakumari@y mail
266	08-06-2025	0710200409262018(No. of Docs 1)	0710200409262018/8	COMPANY PETITION IB (IBC)/728(ND)2018	M/S. ATAGUS CHEMICALS PTE LTD. VS M/S. ARINITS SALES PVT. LTD.	IBC Under Sec 9	10-06-2025	no of objection 1. 25 rs welfare and 1 rs court fee missed in vakalatnama.	varunjainj@yahoo. com
267	06-06-2025	0710102108182024(No. of Docs 1)	0710102108182024/4	INTERLOCUTORY APPLICATION (I.B.C)/624(ND)2025	ICONS PROJECTS INDIA PRIVATE LIMITED VS. MR. DHANSHYAM KANTILAL PATEL RESOLUTION PROFESSIONAL OF SHIPRA ESTATE LIMITED	Sec 60(5)	10-06-2025	no of objection 1. Mismatch document 2. Do file according to the index 3. Bookmarking required with pagination as per index	rishisgautam

268	06-06-2025	0710102108192024(No. of Docs 1)	0710102108192024/4	INTERLOCUTORY APPLICATION (I.B.C)/347(ND)2025	INTERACTIVE COMMUNICATION SERVICES (INDIA) PRIVATE LIMITED VS. MR. DHANSHYAM KANTILAL PATEL	Sec 60(5)	10-06-2025	No of objection 1. Mismatch file 2. Bookmarking required with pagination as per index 3. Do file according the index	rishisgautam
269	06-06-2025	0710102108942024(No. of Docs 2)	0710102108942024/3	INTERLOCUTORY APPLICATION (I.B.C)/43(PB)2025	MR. RAJESH GUPTA RP OF M/S PACER SECURE SERVICES PRIVATE LIMITED VS. MR. VINAY KUMAR CHAUBEY	Sec. 45 (1)	10-06-2025	No of objection 1. Bookmarking required with pagination as per index 2. Signature required on every page 3. Page no missed in pdf 4. Vakalatnama required in Reply 5. Affidavit verified 5. signature and true copy required on annexure	rajatprakash11
270	06-06-2025	0710102017222023(No. of Docs 2)	0710102017222023/7	COMPANY APPEAL(COMPANIES ACT)/54(ND)2023	NOVELTY SPINNING MILLS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES DELHI AND HARYANA NEW DELHI	Sec 252 (3)	09-06-2025	No of objection 1. Required last/compliance order from NCLT bench	advumanggoyal
271	05-06-2025	0710102070732024(No. of Docs 2)	0710102070732024/4	INTERLOCUTORY APPLICATION (I.B.C)/5332(ND)2024	EMPLOYEES → PROVIDENT FUND ORGANISATION VS. SH.ASHOK KUMAR GUPTA LIQUIDATOR	Sections 60(5)/Regulation 13	09-06-2025	1.kindly file IA or need compliance order	R_S2422
272	06-06-2025	0710102011102025(No. of Docs 1)	0710102011102025/4	COMPANY PETITION IB (IBC)/135(ND)2025	MEENAKSHI VS. GREEN SPACE INFRAHEIGHTS PRIVATE LIMITED	IBC under Sec 7	09-06-2025	No of objection 1. Compliance Order dated 20.05.2025 is required in pdf 2. Proof of Service required as per mentioned in index	knmncit
273	04-06-2025	0710102048362023(No. of Docs 3)	0710102048362023/4	INTERLOCUTORY APPLICATION (I.B.C)/3250(ND)2023	RAKESH KUMAR BURREJA VS. DEVENDER UMRAO	Sec 60(5)	09-06-2025	No of objection 1. Bookmarking mandatory in pdf 2. OCR required in annexure 3. Need true copy and signature in annexure	advshaili123
274	05-06-2025	0710102049472024(No. of Docs 2)	0710102049472024/4	COMPANY PETITION (COMPANIES ACT)/138(ND)2024	MEDISURGE TECHNOLOGIES PRIVATE LIMITED	Sec. 271-273, Sec 272 of the Companies Act , 2013	06-06-2025	1.incomplete file or need compliance order and index in pdf	Palak308
275	05-06-2025	0710102035992024(No. of Docs 2)	0710102035992024/2	INTERLOCUTORY APPLICATION (I.B.C)/2257(ND)2024	S M MILKOSE LIMITED VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	06-06-2025	no of objection 1.bookmarking mandatory 2.need every pages sign and true copy in annexure 3.pagiantion missing in pdf 4.order missing in pdf 5.index missing in pdf	Pankaj_NCLT
276	05-06-2025	0710102036442025(No. of Docs 1)	0710102036442025/1	INTERLOCUTORY APPLICATION (I.B.C)/2710(ND)2025	POOJA BAHRY VSNARENDER KUMAR SHARMA	Sec 60(5)	06-06-2025	no of objection 1.bookmarking mandatory 2.index missing in pdf 3.pagination missing in pdf 4.need every pages sign and true copy in Annexure	poojabahry
277	04-06-2025	0710102015452020(No. of Docs 3)	0710102015452020/9	COMPANY PETITION (COMPANIES ACT)/44(PB)2020	ASHISH KUMAR VS. ROADGODS AUTOGEAR PRIVATE LIMITED	Sec. 241(1), Sec. 242(4)	06-06-2025	No of objection 1. Bookmarking is missed reply no 1 2. Signature missed page no 1 to 9 in reply 1 3. Vakalatnama is mandatory in Reply. 4. Signature missed page no 1 to 21 in reply 2 5. Both reply file separately in different slash no	Jagriti@lexorbis.com
278	05-06-2025	0710102050222022(No. of Docs 2)	0710102050222022/15	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2022	SHREE DURGA HOME APPLIANCES PRIVATE LIMITED VS. SUMMER COOL HOME APPLIANCES LIMITED	Sec. 230-232 - Second Motion	06-06-2025	no of objection 1. need to write "affidavit in reply " at the place of "rejoinder " in dms portal of uploading time 2. ocr missed in pdf both 3. annexures pages missed sign with true copy 4 affidavit of reply also mention in index	Amitabh Nil

279	05-06-2025	0710102028602024(No. of Docs 2)	0710102028602024/10	COMPANY PETITION IB (IBC)/735(ND)2024	SAMRIDDI MEGA STRUCTURES LIMITED VS. ZEXUS AIR SERVICES PRIVATE LIMITED	IBC under Sec 7	06-06-2025	1.incomplete file only proof of service is uploaded	Aman Vachher
280	04-06-2025	0710102003452024(No. of Docs 1)	0710102003452024/4	INTERLOCUTORY APPLICATION (I.B.C)/314(ND)2024	PAWAN DUBEY & RAM PRAKASH DUBEY VSPANKAJ NARANG	Sec 60(5)	05-06-2025	no of objection 1.bookmarking mandatory 2.index missing in pdf	Harishtaneja78
281	04-06-2025	0710102003452024(No. of Docs 1)	0710102003452024/5	INTERLOCUTORY APPLICATION (I.B.C)/314(ND)2024	PAWAN DUBEY & RAM PRAKASH DUBEY VSPANKAJ NARANG	Sec 60(5)	05-06-2025	no of objection 1.bookmarking mandatory 2.index missing in pdf	Harishtaneja78
282	02-06-2025	0710102077872022(No. of Docs 2)	0710102077872022/18	COMPANY PETITION (COMPANIES ACT)/166(PB)2022	ANJU SAHNI VS. SASSY EXPORTS PRIVATE LIMITED	Sec. 58(3)	05-06-2025	No of Objection 1. copy of Vakalatnama is mandatory in Reply	mohitnegi
283	04-06-2025	0710102004872025(No. of Docs 2)	0710102004872025/6	INTERLOCUTORY APPLICATION(IBC)(PLAN)/3(ND)2025	SHYAM ARORA	Sec 30	05-06-2025	no of objection 1.bookmarking mandatory 2.extra pdf remove submit final pdf 3.need every pages sign and true copy in Annexure 4.index missing in pdf 5.proof of service missing in pdf	Khushboo230
284	03-06-2025	0710200412212017(No. of Docs 2)	0710200412212017/14	COMPANY PETITION IB (IBC)/614(ND)2017	NUVOCO VISTAS CORPORATION LIMITED VS WIG BROTHERS CONSTRUCTION PRIVATE LIMITED	IBC Under Sec 9	05-06-2025	no of objection 1. book marking mandatory as per index with pagination	optimuslegal
285	31-05-2025	0710102162912019(No. of Docs 4)	0710102162912019/4	COMPANY APPLICATION(IBC)/0854(ND)2019	NDTV WORLDWIDE LTD VS. INDIANROOTS SHOPPING LTD.	Rule 11 of NCLT, 2016	05-06-2025	No of objection 1. This is a application need to required NCLT last order 2. Kindly file IA. 3. Bookmarking mandatory 4. Need to file rejoinder in different slash 5. Both file separately in different slash 6. Rejoinder need proof of service	prachijohri
286	31-05-2025	0710102085512024(No. of Docs 1)	0710102085512024/2	INTERLOCUTORY APPLICATION (I.B.C)/5194(PB)2024	SANDEEP KALRA VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sec 60(5)	05-06-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination	Khushboo230
287	03-06-2025	0710102014742025(No. of Docs 1)	0710102014742025/3	INTERLOCUTORY APPLICATION (I.B.C)/869(ND)2025	RAHUL YADAV VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sec 60(5)	05-06-2025	no of objection 1. index page missed in pdf 2.book marking mandatory as per index with pagination	Khushboo230
288	31-05-2025	0710102093422024(No. of Docs 1)	0710102093422024/1	INTERLOCUTORY APPLICATION (I.B.C)/5401(PB)2024	RAKHI JUNEJA VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sec 60(5)	05-06-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination	Khushboo230
289	03-06-2025	0710102094862024(No. of Docs 4)	0710102094862024/33	INTERLOCUTORY APPLICATION (I.B.C)/5505(ND)2024	SHIV NANDAN SHARMA RESOLUTION PROFESSIONAL VS. DR. SUBHASH CHANDRA PERSONAL GAURANTOR	Application under any other provisions - IBC	05-06-2025	no of objection 1. missed volume wise index in volume 2 and 3 2. annexures pages missed sign with true copy 3. pagination missed in book marking as per index	suchitra1234
290	31-05-2025	0710102093702024(No. of Docs 1)	0710102093702024/1	INTERLOCUTORY APPLICATION (I.B.C)/5398(PB)2024	NARENDER KUMAR GOEL VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sec 60(5)	05-06-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination	Khushboo230
291	31-05-2025	0710102097782024(No. of Docs 1)	0710102097782024/1	INTERLOCUTORY APPLICATION (I.B.C)/5654(PB)2024	LALITA YADAV VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sec 60(5)	05-06-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination	Khushboo230

292	02-06-2025	0710102029002025(No. of Docs 2)	0710102029002025/1	COMPANY PETITION IB (IBC)/236(ND)2025	ISRAR VS. JMV ISPAT PRIVATE LIMITED	IBC under Sec 7	05-06-2025	1.bookmarking mandatory with page numbering	divyaadvocate27@gmail
293	31-05-2025	0710102099952024(No. of Docs 1)	0710102099952024/2	INTERLOCUTORY APPLICATION (I.B.C)/5872(PB)2024	SHIVANG YADAV VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sec 60(5)	05-06-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination	Khushboo230
294	02-06-2025	0710102014752025(No. of Docs 1)	0710102014752025/2	INTERLOCUTORY APPLICATION (I.B.C)/1001(ND)2025	SUMILA(THROUGH SPA HOLDER RAHUL YADAV) VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sec 60(5)	05-06-2025	no of objection 1.bookmarking madatory 2.index missing in pdf	Khushboo230
295	31-05-2025	0710102103812024(No. of Docs 1)	0710102103812024/2	INTERLOCUTORY APPLICATION (I.B.C)/5969(PB)2024	SUDHIR MALHOTRA VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sec 60(5)	05-06-2025	No of objection 1. Index missed in pdf 2. Bookmarking is mandatory as per index with pagination.	Khushboo230
296	31-05-2025	0710102104722024(No. of Docs 2)	0710102104722024/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/99(ND)2024	GLOBUS STEEL & POWER PRIVATE LIMITED	Sec. 230-232 - Second Motion	05-06-2025	No of objection 1. Signature required on every page of pdf. 2. Last compliance order required from NCLT	S.das@luthra.com
297	01-06-2025	0710102054002024(No. of Docs 3)	0710102054002024/11	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	05-06-2025	No of objection 1. Index missed in bookmarking 2. Bookmarking incomplete in volume 1 3. True copy and signature required on page no 38, 48 to 118, 128 to 173. 4. Page no 126 and 127 are not visible 5. OCR required page no 40 to 77, 113 to 116, 119 to 129 6. Bookmarking missed in volume 2 7. OCR required in volume 2 8. Vakalatnama required in Reply 9. Matter is not readable in volume 2 page no 174, 175, 179 to 189, 193 to 213 10. True copy and signature required in volume 2 page no 203 to 214	varshabanerjee
298	03-06-2025	0710102054002024(No. of Docs 2)	0710102054002024/13	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	05-06-2025	no of objection 1. page no 24 43 to 49 95 106 to 112 133 to 150 sign with true copy 2. ocr missed of page no 26 to 41 and page no 54 to 94 and 113 to 129 and 133 to 150 3. page no131 hindi page need translated copy	Sonam Sharma
299	01-06-2025	0710102054002024(No. of Docs 3)	0710102054002024/10	INTERLOCUTORY APPLICATION (I.B.C)/4241(ND)2024	SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL OF M/S ANSAL CROWN INFRABUILD PVT LTD VS. GOPAL ANSAL	Sec 66(1)	05-06-2025	No of objection 1. Incomplete Bookmarking as per index with pagination in volume 1 2.missed bookmarking with pagination as per index in volume 2 3. True copy and signature required on ANNEXURES in volume 1 page no 48 to 173 4. page no 126 and 127 are not visible 5. OCR required in volume 1 6. Vakalatnama compulsory in Reply 7. In volume 2 page no 202 to 214 has required true copy and signature 8. OCR required in volume 2 9. page no 179 to 189, 193 to 213 are not readable 10. Index page missed in bookmarking	varshabanerjee
300	02-06-2025	0710102077842024(No. of Docs 1)	0710102077842024/3	INTERLOCUTORY APPLICATION (I.B.C)/5238(PB)2024	SAYAM SHARES & SECURITIES (P) LTD VS. M/S. ESSAR POWER JHARKHAND LIMITED	Rule 11 of NCLT, 2016	05-06-2025	No of objection 1. Bookmarking mandatory 2. Index required in pdf 3. OCR required page no 12 to 14	D&K Law

301	02-06-2025	0710102076042024(No. of Docs 1)	0710102076042024/2	INTERLOCUTORY APPLICATION (I.B.C)/4485(ND)2024	MADHU SHARMA VS. MR. ASHISH SINGH (RP)	Sec 60(5)	05-06-2025	No of objection 1. Bookmarking mandatory 2. Index missing in pdf	purnima1994
302	02-06-2025	0710102167052019(No. of Docs 2)	0710102167052019/1	COMPANY APPLICATION(IBC)/973(ND)2019	LT. COL. PAWAN S. YADAV (RETD.) VS. O-ZONE NETWORKS (P) LTD	22(3)a	05-06-2025	No of objection 1. Kindly file IA	shyam1968
303	04-06-2025	0710102008892025(No. of Docs 2)	0710102008892025/2	COMPANY PETITION IB (IBC)/152(ND)2025	SPACE WOOD FURNISHERS PRIVATE LIMITED. VS. URBANAC PROJECTS PRIVATE LIMITED	IBC Under Sec 9	05-06-2025	1.kindly file IA	thevidhistra
304	02-06-2025	0710102012792021(No. of Docs 5)	0710102012792021/1	INTERLOCUTORY APPLICATION (I.B.C)/921(PB)2021	JITESH GUPTA (RESOLUTION PROFESSIONAL) VSMUKUL KUMAR (AUTHORIZED REPRESENTATIVE OF FC IN CLASS)	Sec 60(5)	05-06-2025	1.all document file separately	mukulllb
305	04-06-2025	0710102037432025(No. of Docs 1)	0710102037432025/1	INTERLOCUTORY APPLICATION (I.B.C)/2268(PB)2025	VIKASH SHARMA	Application under any other provisions - IBC	05-06-2025	no of objection 1.copy of order dated 15.05.2025 passed by 5 the Hon'ble NCLT missing in pdf 2.need every pages sign and true copy in Annexure	prachijohri
306	08-07-2021	0710102045942021(No. of Docs 0)	0710102045942021/9	COMPANY PETITION IB (IBC)/413(ND)2021	STATE BANK OF INDIA VS. SAPNA AGGARWAL	Section 95(1)	05-06-2025	no of objection 1.bookmarking incomplete in pdf 2.council details sign missing in pdf 3.need every pages sign and true copy in Annexure 4.order missing in pdf	
307	08-07-2021	0710102045962021(No. of Docs 0)	0710102045962021/20	COMPANY PETITION IB (IBC)/416(PB)2021	STATE BANK OF INDIA VS. KAMLESH DEVI AGGARWAL	Section 95(1)	05-06-2025	No of objection 1. OCR missed page no 70,75,115 to 126 in volume 1. 2. Order dated October 19, 2020 passed by the Hon'ble National Company Law Tribunal required in volume 2. 3. Pagination missed in bookmarking in volume three.	
308	04-06-2025	0710102003612025(No. of Docs 2)	0710102003612025/2	INTERLOCATORY APPLICATION(COM PANIES ACT)/18(ND)2025	ISITH PRAKASH GANGOOLY VS. AJAY NANDLAL MEHTA	Rule 11 of NCLT	05-06-2025	1.incomplete file	AY Associates
309	03-06-2025	0710102046132025(No. of Docs 2)	0710102046132025/1	INTERLOCUTORY APPLICATION (I.B.C)/2693(ND)2025	SAYAM SHARES AND SECURITIES (P) LTD VS. KSS PETRON (P) LTD	Section 60(5)	05-06-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination 3. proof of service require as gmail form	D&K Law
310	03-06-2025	0710102045142025(No. of Docs 2)	0710102045142025/1	INTERLOCUTORY APPLICATION (I.B.C)/2549(ND)2025	GUJARAT OPERATIONAL CREDITORS ASSOCIATION VS. BHUBANESHWAR EXPRESSWAYS PRIVATE LIMITED	Rule 11 of NCLT, 2016	05-06-2025	no of objection 1.bookmarking mandatory 2.need every pages sign and true copy in Annexure 3.council details above sign missing 4.put the index on top in pdf 5. page no 17 blank	D&K Law
311	03-06-2025	0710102003612025(No. of Docs 2)	0710102003612025/1	INTERLOCATORY APPLICATION(COM PANIES ACT)/18(ND)2025	ISITH PRAKASH GANGOOLY VS. AJAY NANDLAL MEHTA	Rule 11 of NCLT	04-06-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination	AY Associates
312	19-02-2025	0710102094562022(No. of Docs 2)	0710102094562022/3	INTERLOCATORY APPLICATION(COM PANIES ACT)/309(PB)2022	DR. HARI NARAYAN GANGWAL VS. NCR HEALTHWAYS PRIVATE LIMITED	Rule 11 of NCLT	04-06-2025	1.this is petition 2. kindly file in IA or compliance order needed	csshashank

313	19-02-2025	0710102094562022(No. of Docs 2)	0710102094562022/3	INTERLOCATORY APPLICATION(COM PANIES ACT)/309(PB)2022	DR. HARI NARAYAN GANGWAL VS. NCR HEALTHWAYS PRIVATE LIMITED	Rule 11 of NCLT	04-06-2025	1.this is petition 2. kindly file in IA or compliance order needed	csshashank
314	19-02-2025	0710102094562022(No. of Docs 2)	0710102094562022/3	INTERLOCATORY APPLICATION(COM PANIES ACT)/309(PB)2022	DR. HARI NARAYAN GANGWAL VS. NCR HEALTHWAYS PRIVATE LIMITED	Rule 11 of NCLT	04-06-2025	1.this is petition 2. kindly file in IA or compliance order needed	csshashank
315	19-02-2025	0710102094562022(No. of Docs 2)	0710102094562022/3	INTERLOCATORY APPLICATION(COM PANIES ACT)/309(PB)2022	DR. HARI NARAYAN GANGWAL VS. NCR HEALTHWAYS PRIVATE LIMITED	Rule 11 of NCLT	04-06-2025	1.this is petition 2. kindly file in IA or compliance order needed	csshashank
316	10-06-2025	0710102015472023(No. of Docs 2)	0710102015472023/3	INTERLOCATORY APPLICATION(COM PANIES ACT)/92(PB)2023	109. HARDIK MUKESH BAJARIA DIRECTOR. VS. UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	04-06-2025	No of objection 1. need attached complete compliance order not a one page of order 2.ocr missed in pdf	FINJURISLLP13D
317	10-06-2025	0710102015472023(No. of Docs 2)	0710102015472023/3	INTERLOCATORY APPLICATION(COM PANIES ACT)/92(PB)2023	109. HARDIK MUKESH BAJARIA DIRECTOR. VS. UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	04-06-2025	No of objection 1. need attached complete compliance order not a one page of order 2.ocr missed in pdf	FINJURISLLP13D
318	10-06-2025	0710102015472023(No. of Docs 2)	0710102015472023/3	INTERLOCATORY APPLICATION(COM PANIES ACT)/92(PB)2023	109. HARDIK MUKESH BAJARIA DIRECTOR. VS. UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	04-06-2025	No of objection 1. need attached complete compliance order not a one page of order 2.ocr missed in pdf	FINJURISLLP13D
319	10-06-2025	0710102015472023(No. of Docs 2)	0710102015472023/3	INTERLOCATORY APPLICATION(COM PANIES ACT)/92(PB)2023	109. HARDIK MUKESH BAJARIA DIRECTOR. VS. UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION)	Rule 11 of NCLT	04-06-2025	No of objection 1. need attached complete compliance order not a one page of order 2.ocr missed in pdf	FINJURISLLP13D
320	03-06-2025	0710102003452024(No. of Docs 2)	0710102003452024/3	INTERLOCUTORY APPLICATION (I.B.C)/314(ND)2024	PAWAN DUBEY & RAM PRAKASH DUBEY VSPANKAJ NARANG	Sec 60(5)	04-06-2025	no of objection 1. COMPLIANCE OF HON'BLE NCLT ORDER DATE 15.05.2025 which mention in index 2. copy of vakalatnama compulsory in reply	Harishtaneja78
321	11-06-2025	0710102069622024(No. of Docs 1)	0710102069622024/4	CP(AA) MERGER AND AMALGAMATION(C OMPANIES ACT)/73(ND)2024	EQUUS SALES INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	04-06-2025	no of objection 1. missed compliance of the order dated 28.05.2025 passed by Hon'ble National Company Law Tribunal, Court V, New Delhi in CP(CAA) – 73/ND/2024	NCLT_filing
322	11-06-2025	0710102069622024(No. of Docs 1)	0710102069622024/4	CP(AA) MERGER AND AMALGAMATION(C OMPANIES ACT)/73(ND)2024	EQUUS SALES INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	04-06-2025	no of objection 1. missed compliance of the order dated 28.05.2025 passed by Hon'ble National Company Law Tribunal, Court V, New Delhi in CP(CAA) – 73/ND/2024	NCLT_filing
323	11-06-2025	0710102069622024(No. of Docs 1)	0710102069622024/4	CP(AA) MERGER AND AMALGAMATION(C OMPANIES ACT)/73(ND)2024	EQUUS SALES INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	04-06-2025	no of objection 1. missed compliance of the order dated 28.05.2025 passed by Hon'ble National Company Law Tribunal, Court V, New Delhi in CP(CAA) – 73/ND/2024	NCLT_filing

324	11-06-2025	0710102069622024(No. of Docs 1)	0710102069622024/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/73(ND)2024	EQUUS SALES INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	04-06-2025	no of objection 1. missed compliance of the order dated 28.05.2025 passed by Hon'ble National Company Law Tribunal, Court V, New Delhi in CP(CAA) – 73/ND/2024	NCLT_filing
325	25-09-2024	0710102082122024(No. of Docs 0)	0710102082122024/5	COMPANY PETITION (COMPANIES ACT)/189(ND)2024	SANJAY GOEL VS. MAJESTIC BUILDCON PVT. LTD	Sec. 241(1),Sec. 242(4)	04-06-2025	no of objection 1. reply need every pages sign	
326	25-09-2024	0710102082122024(No. of Docs 0)	0710102082122024/5	COMPANY PETITION (COMPANIES ACT)/189(ND)2024	SANJAY GOEL VS. MAJESTIC BUILDCON PVT. LTD	Sec. 241(1),Sec. 242(4)	04-06-2025	no of objection 1. reply need every pages sign	
327	25-09-2024	0710102082122024(No. of Docs 0)	0710102082122024/5	COMPANY PETITION (COMPANIES ACT)/189(ND)2024	SANJAY GOEL VS. MAJESTIC BUILDCON PVT. LTD	Sec. 241(1),Sec. 242(4)	04-06-2025	no of objection 1. reply need every pages sign	
328	25-09-2024	0710102082122024(No. of Docs 0)	0710102082122024/4	COMPANY PETITION (COMPANIES ACT)/189(ND)2024	SANJAY GOEL VS. MAJESTIC BUILDCON PVT. LTD	Sec. 241(1),Sec. 242(4)	04-06-2025	no of objection 1. common reply need every pages sign page no 1 to 60	
329	25-09-2024	0710102082122024(No. of Docs 0)	0710102082122024/4	COMPANY PETITION (COMPANIES ACT)/189(ND)2024	SANJAY GOEL VS. MAJESTIC BUILDCON PVT. LTD	Sec. 241(1),Sec. 242(4)	04-06-2025	no of objection 1. common reply need every pages sign page no 1 to 60	
330	25-09-2024	0710102082122024(No. of Docs 0)	0710102082122024/4	COMPANY PETITION (COMPANIES ACT)/189(ND)2024	SANJAY GOEL VS. MAJESTIC BUILDCON PVT. LTD	Sec. 241(1),Sec. 242(4)	04-06-2025	no of objection 1. common reply need every pages sign page no 1 to 60	
331	25-09-2024	0710102082122024(No. of Docs 0)	0710102082122024/5	COMPANY PETITION (COMPANIES ACT)/189(ND)2024	SANJAY GOEL VS. MAJESTIC BUILDCON PVT. LTD	Sec. 241(1),Sec. 242(4)	04-06-2025	no of objection 1. reply need every pages sign	
332	25-09-2024	0710102082122024(No. of Docs 0)	0710102082122024/5	COMPANY PETITION (COMPANIES ACT)/189(ND)2024	SANJAY GOEL VS. MAJESTIC BUILDCON PVT. LTD	Sec. 241(1),Sec. 242(4)	04-06-2025	no of objection 1. reply need every pages sign	
333	25-09-2024	0710102082122024(No. of Docs 0)	0710102082122024/5	COMPANY PETITION (COMPANIES ACT)/189(ND)2024	SANJAY GOEL VS. MAJESTIC BUILDCON PVT. LTD	Sec. 241(1),Sec. 242(4)	04-06-2025	no of objection 1. reply need every pages sign	
334	25-09-2024	0710102082122024(No. of Docs 0)	0710102082122024/4	COMPANY PETITION (COMPANIES ACT)/189(ND)2024	SANJAY GOEL VS. MAJESTIC BUILDCON PVT. LTD	Sec. 241(1),Sec. 242(4)	04-06-2025	no of objection 1. common reply need every pages sign page no 1 to 60	
335	25-09-2024	0710102082122024(No. of Docs 0)	0710102082122024/4	COMPANY PETITION (COMPANIES ACT)/189(ND)2024	SANJAY GOEL VS. MAJESTIC BUILDCON PVT. LTD	Sec. 241(1),Sec. 242(4)	04-06-2025	no of objection 1. common reply need every pages sign page no 1 to 60	
336	25-09-2024	0710102082122024(No. of Docs 0)	0710102082122024/4	COMPANY PETITION (COMPANIES ACT)/189(ND)2024	SANJAY GOEL VS. MAJESTIC BUILDCON PVT. LTD	Sec. 241(1),Sec. 242(4)	04-06-2025	no of objection 1. common reply need every pages sign page no 1 to 60	
337	25-09-2024	0710102082122024(No. of Docs 0)	0710102082122024/5	COMPANY PETITION (COMPANIES ACT)/189(ND)2024	SANJAY GOEL VS. MAJESTIC BUILDCON PVT. LTD	Sec. 241(1),Sec. 242(4)	04-06-2025	no of objection 1. reply need every pages sign	

338	25-09-2024	0710102082122024(No. of Docs 0)	0710102082122024/5	COMPANY PETITION (COMPANIES ACT)/189(ND)2024	SANJAY GOEL VS. MAJESTIC BUILDCON PVT. LTD	Sec. 241(1),Sec. 242(4)	04-06-2025	no of objection 1. reply need every pages sign	
339	25-09-2024	0710102082122024(No. of Docs 0)	0710102082122024/5	COMPANY PETITION (COMPANIES ACT)/189(ND)2024	SANJAY GOEL VS. MAJESTIC BUILDCON PVT. LTD	Sec. 241(1),Sec. 242(4)	04-06-2025	no of objection 1. reply need every pages sign	
340	25-09-2024	0710102082122024(No. of Docs 0)	0710102082122024/4	COMPANY PETITION (COMPANIES ACT)/189(ND)2024	SANJAY GOEL VS. MAJESTIC BUILDCON PVT. LTD	Sec. 241(1),Sec. 242(4)	04-06-2025	no of objection 1. common reply need every pages sign page no 1 to 60	
341	25-09-2024	0710102082122024(No. of Docs 0)	0710102082122024/4	COMPANY PETITION (COMPANIES ACT)/189(ND)2024	SANJAY GOEL VS. MAJESTIC BUILDCON PVT. LTD	Sec. 241(1),Sec. 242(4)	04-06-2025	no of objection 1. common reply need every pages sign page no 1 to 60	
342	25-09-2024	0710102082122024(No. of Docs 0)	0710102082122024/4	COMPANY PETITION (COMPANIES ACT)/189(ND)2024	SANJAY GOEL VS. MAJESTIC BUILDCON PVT. LTD	Sec. 241(1),Sec. 242(4)	04-06-2025	no of objection 1. common reply need every pages sign page no 1 to 60	
343	11-06-2025	0710102000172025(No. of Docs 2)	0710102000172025/2	RESTORATION APPLICATION (IBC)/17(ND)2025	ASHOK KUMAR JAIN VS. ANIL KUMAR JAIN	Application under any other provisions - IBC	04-06-2025	no of objection 1. ocr missed in pdf	law@akjattorneys.com
344	11-06-2025	0710102000172025(No. of Docs 2)	0710102000172025/2	RESTORATION APPLICATION (IBC)/17(ND)2025	ASHOK KUMAR JAIN VS. ANIL KUMAR JAIN	Application under any other provisions - IBC	04-06-2025	no of objection 1. ocr missed in pdf	law@akjattorneys.com
345	11-06-2025	0710102000172025(No. of Docs 2)	0710102000172025/2	RESTORATION APPLICATION (IBC)/17(ND)2025	ASHOK KUMAR JAIN VS. ANIL KUMAR JAIN	Application under any other provisions - IBC	04-06-2025	no of objection 1. ocr missed in pdf	law@akjattorneys.com
346	11-06-2025	0710102000172025(No. of Docs 2)	0710102000172025/2	RESTORATION APPLICATION (IBC)/17(ND)2025	ASHOK KUMAR JAIN VS. ANIL KUMAR JAIN	Application under any other provisions - IBC	04-06-2025	no of objection 1. ocr missed in pdf	law@akjattorneys.com
347	30-05-2025	0710102070732024(No. of Docs 2)	0710102070732024/3	INTERLOCUTORY APPLICATION (I.B.C)/5332(ND)2024	EMPLOYEES → PROVIDENT FUND ORGANISATION VS. SH.ASHOK KUMAR GUPTA LIQUIDATOR	Sections 60(5)/Regulation 13	03-06-2025	1.all document file separately	Rish9710
348	09-06-2025	0710102107382019(No. of Docs 1)	0710102107382019/12	COMPANY PETITION IB (IBC)/1825(PB)2019	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS. RADHEY SHAM TANDON MFG. PVT. LTD.	IBC under Sec 7	03-06-2025	1.compliance order missing in pdf 2.double pagination wrong in pdf 3.this page no 18 is wrong adjust	sanjeev bindal
349	10-01-2025	0710102003142025(No. of Docs 0)	0710102003142025/1	COMPANY PETITION (COMPANIES ACT)/31(ND)2025	KAVITA SHARMA VS. SANJOG SHARMA	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	03-06-2025	No of objection 1. Index missed 2. Incomplete file 3. Only one page uploaded 4. Bookmarking mandatory as per pagination.	

350	10-12-2024	0710102104162024(No. of Docs 0)	0710102104162024/5	INTERLOCUTORY APPLICATION (I.B.C)/223(ND)2025	RANJAN CHAKRABORTI VS. MR. S.G CHOUDHARY	Section 60(5)	03-06-2025	no of objection 1. rejoinder need every pages sign 2. book marking mandatory as per index with pagination 3. not verified affidavit 4 missed sign on index page 5 rejoinder need proof of service compulsory 6 incomplete counsel detain in index page 7 incomplete index 8 page no missed in pdf and index also	
351	02-06-2025	0710102001832025(No. of Docs 1)	0710102001832025/1	COMPANY APPEAL (COMPANIES ACT)/5(ND)2025	INCOME TAX OFFICER VS. REGISTRAR OF COMPANIES (SHARDA MAA INDUSTRIES PVT. LTD.)	Sec 252 (3) - By Government Body	03-06-2025	No of objection 1. Bookmarking mandatory as per index with pagination.	itdpuneetrai
352	30-05-2025	0710102099692024(No. of Docs 2)	0710102099692024/4	COMPANY PETITION (COMPANIES ACT)/230(ND)2024	AMIT KUMAR VS. BODYSECRET CLOTHING PRIVATE LIMITED	Sec. 241(1), Sec. 242(4), Sec. 244(1)	03-06-2025	1. copy of vakalatnama compulsory in reply	mahluwalia1408
353	02-06-2025	0710102019262025(No. of Docs 5)	0710102019262025/3	COMPANY PETITION IB (IBC)/176(ND)2025	PRIYANKA PATHAK VS. NIRAMAYA PATHLABS PRIVATE LIMITED ,PRIYANKA PATHAK VS. NIRAMAYA PATHLABS PRIVATE LIMITED ,PRIYANKA PATHAK VS. NIRAMAYA PATHLABS PRIVATE LIMITED ,PRIYANKA PATHAK VS. NIRAMAYA PATHLABS PRIVATE LIMITED	IBC under Sec 7	03-06-2025	no of objection 1. both Reply-of-Petition -Us-7-of-IBC.pdf and AFFIDAVIT -IN- SUPPORT -OF-REPLY separately in different slash number 2. merged the file 3. annexures page missed sign with true copy 4 reply need every pages sign 5 reply need affidavit compulsory	ADVSKLALNCLT
354	30-05-2025	0710102034352025(No. of Docs 1)	0710102034352025/2	INTERLOCUTORY APPLICATION (I.B.C)/2154(ND)2025	MIS. DUCTURUS RESOLUTION PROFESSIONALS PVT. LTD. VS. BIJENDER JAIN & ORS DIRECTOR (POWERS SUSPENDED) DSS INFRASTRUCTURES PRIVATE LIMITED	Sec 25(j)	03-06-2025	no of objection 1. bookmarking mandatory 2. order missing in pdf	Abhirup Dasgupta
355	02-06-2025	0710102058352024(No. of Docs 1)	0710102058352024/40	COMPANY PETITION IB (IBC)/427(ND)2024	GLOBAL WATER SOLUTIONS LIMITED VS. VINYL PIPES PRIVATE LIMITED	IBC Under Sec 9	03-06-2025	no of objection 1. page no 8 to 44 missed sign with true copy and also missed ocr	CKM Partners
356	28-05-2025	0710102057262024(No. of Docs 2)	0710102057262024/41	TRANSFER PETITION (COMPANIES ACT)/33(PB)2024	GURBAKSHSINGHBA BUILDERSPRIVATELIMITED VS. FORTIS HOSPITAL LIMITED ESCORT HEART INSTITUTE RESEARCH CENTRE	Sec 433(e)/433(f) of CA 1956	03-06-2025	no of objection 1. book marking mandatory as per index with pagination 2. reply need every pages sign 3. proof of service not uploaded in proof of service portal	ravi@rkapoor.in
357	28-05-2025	0710102057262024(No. of Docs 2)	0710102057262024/41	TRANSFER PETITION (COMPANIES ACT)/33(PB)2024	GURBAKSHSINGHBA BUILDERSPRIVATELIMITED VS. FORTIS HOSPITAL LIMITED ESCORT HEART INSTITUTE RESEARCH CENTRE	Sec 433(e)/433(f) of CA 1956	03-06-2025	no of objection 1. book marking mandatory as per index with pagination 2. reply need every pages sign 3. proof of service not uploaded in proof of service portal	ravi@rkapoor.in

358	28-05-2025	0710102057262024(No. of Docs 2)	0710102057262024/41	TRANSFER PETITION(COMPANIES ACT)/33(PB)2024	GURBAKSHSINGHBA BUILDERSPRIVATELIMITED VS. FORTIS HOSPITAL LIMITED ESCORT HEART INSTITUTE RESEARCH CENTRE	Sec 433(e)/433(f) of CA 1956	03-06-2025	no of objection 1. book marking mandatory as per index with pagination 2. reply need every pages sign 3. proof of service not uploaded in proof of service portal	ravi@rkapoor.in
359	28-05-2025	0710102057262024(No. of Docs 2)	0710102057262024/41	TRANSFER PETITION(COMPANIES ACT)/33(PB)2024	GURBAKSHSINGHBA BUILDERSPRIVATELIMITED VS. FORTIS HOSPITAL LIMITED ESCORT HEART INSTITUTE RESEARCH CENTRE	Sec 433(e)/433(f) of CA 1956	03-06-2025	no of objection 1. book marking mandatory as per index with pagination 2. reply need every pages sign 3. proof of service not uploaded in proof of service portal	ravi@rkapoor.in
360	28-05-2025	0710102057272024(No. of Docs 2)	0710102057272024/41	TRANSFER PETITION(COMPANIES ACT)/28(PB)2024	GURBAKSH SINGH BA BUILDERS PRIVATE LIMITED VS. FORTIS HOSPITAL LIMITED	Sec 433(e)/433(f) of CA 1956	03-06-2025	no of objection 1. book marking mandatory as per index with pagination 2. rejoinder need every pages sign 3. proof of service uploaded in proof of service portal	ravi@rkapoor.in
361	28-05-2025	0710102057272024(No. of Docs 2)	0710102057272024/41	TRANSFER PETITION(COMPANIES ACT)/28(PB)2024	GURBAKSH SINGH BA BUILDERS PRIVATE LIMITED VS. FORTIS HOSPITAL LIMITED	Sec 433(e)/433(f) of CA 1956	03-06-2025	no of objection 1. book marking mandatory as per index with pagination 2. rejoinder need every pages sign 3. proof of service uploaded in proof of service portal	ravi@rkapoor.in
362	28-05-2025	0710102057272024(No. of Docs 2)	0710102057272024/41	TRANSFER PETITION(COMPANIES ACT)/28(PB)2024	GURBAKSH SINGH BA BUILDERS PRIVATE LIMITED VS. FORTIS HOSPITAL LIMITED	Sec 433(e)/433(f) of CA 1956	03-06-2025	no of objection 1. book marking mandatory as per index with pagination 2. rejoinder need every pages sign 3. proof of service uploaded in proof of service portal	ravi@rkapoor.in
363	28-05-2025	0710102057272024(No. of Docs 2)	0710102057272024/41	TRANSFER PETITION(COMPANIES ACT)/28(PB)2024	GURBAKSH SINGH BA BUILDERS PRIVATE LIMITED VS. FORTIS HOSPITAL LIMITED	Sec 433(e)/433(f) of CA 1956	03-06-2025	no of objection 1. book marking mandatory as per index with pagination 2. rejoinder need every pages sign 3. proof of service uploaded in proof of service portal	ravi@rkapoor.in
364	07-06-2024	0710102050032024(No. of Docs 0)	0710102050032024/5	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/27(ND)2024	RAMBO ENTERPRISES PRIVATE LIMITED	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	03-06-2025	1.compliance of order dated 08/05/2025 missing in pdf	
365	28-05-2025	0710102045332024(No. of Docs 1)	0710102045332024/2	INTERLOCUTORY APPLICATION (I.B.C)/2882(PB)2024	PANKAJ KUMAR GUPTA	Application under any other provisions - IBC	03-06-2025	No of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination	Advocatebharti@17
366	28-05-2025	0710102045352024(No. of Docs 1)	0710102045352024/2	INTERLOCUTORY APPLICATION (I.B.C)/2776(ND)2024	PANKAJ KUMAR GUPTA	Application under any other provisions - IBC	03-06-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination 3.25 rs welfare and 3 rs court fee missed on vakalatnama.	Advocatebharti@17
367	23-05-2025	0710102042862024(No. of Docs 2)	0710102042862024/4	INTERLOCUTORY APPLICATION (I.B.C)/2624(ND)2024	DRESIER COMMDOITIES PRIVATE LTD VS. CS VEKAS KUMAR GARG	Sec 60(5)	03-06-2025	no of objection 1.bookmarking mandatory 2.extra pdf remove submit final pdf 3.pagination missing in index 4.coucil details sign missing in index 5.need every pages sign and true copy in Annexure 6.pagiantion missing in pdf 7.vakalatnama compulsory in reply	Anindita
368	26-05-2025	0710102042612024(No. of Docs 1)	0710102042612024/3	COMPANY APPEAL(COMPANIES ACT)/162(ND)2024	DPRIDE INFRAHOMES PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	03-06-2025	1.wrong file	SANJEEV_K

369	28-05-2025	0710102046682024(No. of Docs 1)	0710102046682024/2	INTERLOCUTORY APPLICATION (I.B.C)/2934(PB)2024	PANKAJ KUMAR GUPTA	Application under any other provisions - IBC	03-06-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination 3. 25 rs welfare and 3 rs court fee missed on vakalatnama.	Advocatebharti@17
370	29-05-2025	0710102067902023(No. of Docs 1)	0710102067902023/5	COMPANY PETITION (COMPANIES ACT)/146(PB)2023	SERIOUS FRAUD INVESTIGATION OFFICE VS. PUNJ-LLOYD LIMITED	Sec. 241(1)	03-06-2025	1.tickets not clear in vakalatnama	sanjukta.roy007
371	30-05-2025	0710102055632023(No. of Docs 2)	0710102055632023/7	COMPANY PETITION IB (IBC)/603(ND)2023	B. KHERA FINANCIAL SERVICES PRIVATE LIMITED	IBC Section 59	03-06-2025	1.bookmarking as per index	anand m. mishra
372	09-06-2025	0710102107382019(No. of Docs 1)	0710102107382019/12	COMPANY PETITION IB (IBC)/1825(PB)2019	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS. RADHEY SHAM TANDON MFG. PVT. LTD.	IBC under Sec 7	03-06-2025	1.compliance order missing in pdf 2.double pagination wrong in pdf 3.this page no 18 is wrong adjust	sanjeev bindal
373	02-06-2025	0710200412212017(No. of Docs 2)	0710200412212017/13	COMPANY PETITION IB (IBC)/614(ND)2017	NUVOCO VISTAS CORPORATION LIMITED VS WIG BROTHERS CONSTRUCTION PRIVATE LIMITED	IBC Under Sec 9	03-06-2025	no of objection 1. book marking mandatory as per index with pagination 1. annexures pages missed sign with true copy	optimuslegal
374	09-06-2025	0710102107382019(No. of Docs 1)	0710102107382019/12	COMPANY PETITION IB (IBC)/1825(PB)2019	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS. RADHEY SHAM TANDON MFG. PVT. LTD.	IBC under Sec 7	03-06-2025	1.compliance order missing in pdf 2.double pagination wrong in pdf 3.this page no 18 is wrong adjust	sanjeev bindal
375	09-06-2025	0710102107382019(No. of Docs 1)	0710102107382019/12	COMPANY PETITION IB (IBC)/1825(PB)2019	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS. RADHEY SHAM TANDON MFG. PVT. LTD.	IBC under Sec 7	03-06-2025	1.compliance order missing in pdf 2.double pagination wrong in pdf 3.this page no 18 is wrong adjust	sanjeev bindal
376	26-04-2019	0710102082052019(No. of Docs 0)	0710102082052019/55	COMPANY PETITION IB (IBC)/1397(PB)2019	DIAMOND TRAEXIM PRIVATE LIMITED VS. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	IBC under Sec 7	02-06-2025	no of objection 1. mismatched document (in online portal show "reply " and internal document " Form-H ") 2. annexures page missed sign with true copy page no page no 24 to 55 3. reply need vakalatnama and affidavit compulsory	
377	29-05-2025	0710102409952017(No. of Docs 2)	0710102409952017/17	COMPANY PETITION (COMPANIES ACT)/418(ND)2017	KAMAL KUMAR NEWAR AND ORS. VS NEWAR STEELS LIMITED AND ORS.	Sec. 241(1), Sec. 242(4), Sec. 244(1)	02-06-2025	1.order missing in pdf	D12702014
378	23-05-2025	0710102036622025(No. of Docs 2)	0710102036622025/1	INTERLOCUTORY APPLICATION (I.B.C)/2074(ND)2025	JITENDER SHARMA VS. PRADEEP KUMAR KAUSHIK INTERIM RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PVT. LTD.	Sections 60(5)/Regulation 13	02-06-2025	no of objection 1.bookmarking mandatory 2.need every pages sign and true copy in Annexure	advocatevijetasingh
379	26-05-2025	0710102036702025(No. of Docs 6)	0710102036702025/6	INTERLOCUTORY APPLICATION (I.B.C)/2012(ND)2025	GUJARAT OPERATIONAL CREDITORS ASSOCIATION VS. BHUBANESHWAR EXPRESSWAYS PRIVATE LIMITED	Rule 11 of NCLT, 2016	02-06-2025	no of objection 1.kindly file IA 2.bookmarking mandatory	D&K Law

380	26-05-2025	0710102036702025(No. of Docs 6)	0710102036702025/6	INTERLOCUTORY APPLICATION (I.B.C)/2012(ND)2025	GUJARAT OPERATIONAL CREDITORS ASSOCIATION VS. BHUBANESHWAR EXPRESSWAYS PRIVATE LIMITED	Rule 11 of NCLT, 2016	02-06-2025	no of objection 1.kindly file IA 2.bookmarking mandatory	D&K Law
381	26-05-2025	0710102036702025(No. of Docs 6)	0710102036702025/6	INTERLOCUTORY APPLICATION (I.B.C)/2012(ND)2025	GUJARAT OPERATIONAL CREDITORS ASSOCIATION VS. BHUBANESHWAR EXPRESSWAYS PRIVATE LIMITED	Rule 11 of NCLT, 2016	02-06-2025	no of objection 1.kindly file IA 2.bookmarking mandatory	D&K Law
382	26-05-2025	0710102036702025(No. of Docs 6)	0710102036702025/6	INTERLOCUTORY APPLICATION (I.B.C)/2012(ND)2025	GUJARAT OPERATIONAL CREDITORS ASSOCIATION VS. BHUBANESHWAR EXPRESSWAYS PRIVATE LIMITED	Rule 11 of NCLT, 2016	02-06-2025	no of objection 1.kindly file IA 2.bookmarking mandatory	D&K Law
383	29-05-2025	0710102076172023(No. of Docs 2)	0710102076172023/3	INTERLOCUTORY APPLICATION (I.B.C)/5131(ND)2023	MR. HITESH GOEL VS. MR. R. K. ARORA	Sec. 45 (1)	02-06-2025	no of objection 1.bookmarking mandatory 2.council details sign missing in index 3.need every pages sign and true copy in annexure 4.vakalatnama compulsory in reply	siddharth bhatli
384	29-05-2025	0710102076112023(No. of Docs 4)	0710102076112023/5	INTERLOCUTORY APPLICATION (I.B.C)/5129(ND)2023	MR. HITESH GOEL VSMR. R. K. ARORA	Sec 43(1) r/w Sec 44 (1)	02-06-2025	no of objection 1.bookmarking mandatory 2.index missing all volume 3.council details sign missing in index 4.need every pages sign and true copy in Annexure in pdf 5.pages no 181 to 229 not clear in pdf 6.vakalatnama compulsory in reply	siddharth bhatli
385	28-05-2025	0710102083702024(No. of Docs 2)	0710102083702024/2	INTERLOCUTORY APPLICATION (COMPANIES ACT)/390(PB)2024	THEJO ENGINEERING LIMITED VS. KEE PROJECTS LIMITED. (FORMERLY KNOWN AS SHREE CONVEYORS SYSTEM PVT. LTD	Application under any other provisions	02-06-2025	no of objection 1. reply need every pages sign 2. vakalatnama compulsory in reply	anurag@asv
386	29-05-2025	0710102032662025(No. of Docs 2)	0710102032662025/2	INTERLOCUTORY APPLICATION (I.B.C)/1844(ND)2025	M/S BEETEL TELETECH LIMITED VSMEGHA AGARWAL	Rule 11 of NCLT, 2016	02-06-2025	no of objection 1.extra pdf remove submit final pdf 2.need to right to document name change upload time in dms portal	as_lawchamber
387	27-05-2025	0710102070992024(No. of Docs 2)	0710102070992024/2	INTERLOCUTORY APPLICATION (I.B.C)/4356(ND)2024	JINDAL BIOCHEM & DEVELOPERS (P) LTD. VS. V4 INFRASTRUCTURE (P) LTD	Rule 11 of NCLT, 2016	02-06-2025	1.copy of vakalatnama compulsory in reply	abhishekparmar500
388	21-05-2025	0710102040652024(No. of Docs 2)	0710102040652024/4	COMPANY PETITION (COMPANIES ACT)/156(ND)2024	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS. WELLINGTON TRANSPORTATION PRIVATE LIMITED	Section 356	02-06-2025	1.vakalatnama compulsory in reply	sfionclt
389	31-05-2025	0710102033702025(No. of Docs 2)	0710102033702025/2	RESTORATION APPLICATION (COMPANIES ACT)/19(ND)2025	CAPARO MAURITIUS LIMITED VS. CAPARO FINANCIAL SOLUTIONS LIMITED	Rule 11 of NCLT	02-06-2025	no of objection 1.order dated 29.04.2025 missing in pdf 2.need every pages sign and true copy in Annexure	Savya_Garg

390	27-05-2025	0710102068892024(No. of Docs 1)	0710102068892024/5	COMPANY PETITION IB (IBC)/551(ND)2024	SIRSA DEPOSITS AND ADVANCES LIMITED VS. ANGEL PROMOTERS PRIVATE LIMITED	IBC under Sec 7	02-06-2025	1.bookmarking mandatory	mpsahay
391	31-05-2025	0710102016492023(No. of Docs 2)	0710102016492023/14	COMPANY PETITION IB (IBC)/127(PB)2023	INDUSIND BANK LTD VS. FIDERE FACILITIES MANAGEMENT PVT. LTD	IBC under Sec 7	02-06-2025	no of objection 1. this is application 2. file as additional need to require last order of ncit	Fidere2
392	27-05-2025	0710102068862024(No. of Docs 1)	0710102068862024/7	COMPANY PETITION IB (IBC)/553(ND)2024	HIGHRISE SECURITIES AND TRADING PRIVATE LIMITED VS. ANGEL PROMOTERS PRIVATE LIMITED	IBC under Sec 7	02-06-2025	1.bookmarking mandatory	mpsahay
393	26-05-2025	0710102051772022(No. of Docs 2)	0710102051772022/12	INTERLOCUTORY APPLICATION (I.B.C)/3143(PB)2022	MANJINDER SINGH SANDHU VS. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	Sec 60(5)	02-06-2025	no of objection 1.extra pdf remove submit final pdf 2.pagiantion missing in index 3.bookmarking mandatory 4.pagination missing in pdf	advsjha
394	12-05-2025	0710102065362024(No. of Docs 2)	0710102065362024/7	INTERLOCUTORY APPLICATION (I.B.C)/4009(ND)2024	SUNIL SACHDEVA VS. MR PRABHAKAR KUMAR	Sec 60(5)	02-06-2025	no of objection 1.need every pages sign and true copy in Annexure in pdf 2.proof of service missing in pdf	attin@ilolegal.com
395	27-05-2025	0710102051772022(No. of Docs 2)	0710102051772022/13	INTERLOCUTORY APPLICATION (I.B.C)/3143(PB)2022	MANJINDER SINGH SANDHU VS. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	Sec 60(5)	02-06-2025	no of objection 1.bookmarking mandatory 2.extra pdf remove submit final pdf	advsjha
396	29-05-2025	0710102095522021(No. of Docs 2)	0710102095522021/18	COMPANY PETITION IB (IBC)/22(ND)2022	K.T.C. (INDIA) PRIVATE LIMITED VS. DESTINOS INDIA GURUS PRIVATE LIMITED	IBC under Sec 7	02-06-2025	1.need every pages sign in pdf	aguptalaw
397	17-05-2025	0710102037962025(No. of Docs 1)	0710102037962025/1	TRANSFER APPLICATION (IBC)/27(PB)2025	TATA INTERNATIONAL LIMITED VS. AETOS AGRO MERCHANTS PRIVATE LIMITED	Rule16(d),N CLT Rules,2016 IBC	02-06-2025	no of objection 1.bookmarking mandatory with page numbering 2.index missing in pdf	Ashwin Shanker
398	24-05-2025	0710102054562024(No. of Docs 2)	0710102054562024/5	INTERLOCUTORY APPLICATION (I.B.C)/3350(PB)2024	NIKHIL TANDON VS. SANJEEV BINDAL	Sec 60(5)	02-06-2025	no of objection 1. index page missed in pdf with sign 2 need sign of page no 7 last page of final note 3. book marking mandatory as per index with pagination	ankitsrivastav019
399	29-05-2025	0710102039152025(No. of Docs 2)	0710102039152025/1	INTERLOCUTORY APPLICATION (I.B.C)/2178(ND)2025	RAKESH KHANNA VS. MR. SANJEET KUMAR SHARMA. (RESOLUTION PROFESSIONAL	Sec 60(5)	02-06-2025	1.page no 121, 126 to 138. 175, 180 to 192 hindi	vaibhavtyagi
400	21-05-2025	0710102049442024(No. of Docs 1)	0710102049442024/3	COMPANY PETITION IB (IBC)/515(ND)2024	CENTRAL BANK OF INDIA VS. ABHINAV INTERNATIONAL PRIVATE LIMITED	IBC under Sec 7	02-06-2025	1.bookmarking mandatory	bkmdelhi
401	01-05-2024	0710102037812024(No. of Docs 0)	0710102037812024/10	COMPANY PETITION IB (IBC)/343(ND)2024	ADITYA BIRLA FINANCE LIMITED VS. CORONATION INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	02-06-2025	1. copy of vakalatnama compulsory in reply	
402	19-05-2025	0710102042332024(No. of Docs 2)	0710102042332024/3	COMPANY PETITION (COMPANIES ACT)/107(ND)2024	RAMESH GROVER & ORS VS. MIS PGT COMPONENTS LTD	Sec. 241(1),Sec. 242(4)	02-06-2025	no of objection 1. annexures page missed sign with true copy 2. page no 57 to 87 and page no 92 to 99 missed sign with true copy 3. page no 100 to 104 missed true copy 4 page no 115 to 121 missed sign with true copy 5 page no 131 to 145 missed sign with true copy 6 reply need vakalatnama compulsory	aaryan@sasttralegal

403	31-05-2025	0710102014742025(No. of Docs 1)	0710102014742025/2	INTERLOCUTORY APPLICATION (I.B.C)/869(ND)2025	RAHUL YADAV VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sec 60(5)	02-06-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination	Khushboo230
404	14-02-2025	0710102015362025(No. of Docs 0)	0710102015362025/2	INTERLOCUTORY APPLICATION (I.B.C)/953(ND)2025	SBS LOGISTICS SINGAPORE PTE. LTD. VS. MOHAN LAL JAIN	Sec 60(5)	02-06-2025	1.court fee 3rs missing in vakalatnama	
405	31-05-2025	0710102022172025(No. of Docs 2)	0710102022172025/3	COMPANY PETITION IB (IBC)/197(ND)2025	KOTAK MAHINDRA BANK LIMITED VS. ASHIANA FINCAP PRIVATE LIMITED	IBC under Sec 7	02-06-2025	no of objection 1. book marking mandatory as per index with pagination	Mahip Datta Parashar
406	31-05-2025	0710102022142025(No. of Docs 2)	0710102022142025/18	COMPANY PETITION IB (IBC)/198(ND)2025	KOTAK MAHINDRA BANK LIMITED VS. KAMDHENU STEELS AND ALLOYS LIMITED	IBC under Sec 7	02-06-2025	no of objection 1. book marking mandatory as per index with pagination	Mahip Datta Parashar
407	31-05-2025	0710102022132025(No. of Docs 2)	0710102022132025/3	COMPANY PETITION IB (IBC)/199(ND)2025	KOTAK MAHINDRA BANK LIMITED VS. MAG.T EXIM LIMITED	IBC under Sec 7	02-06-2025	no of objection 1. book marking mandatory as per index with pagination	Mahip Datta Parashar
408	29-05-2025	0710102023632025(No. of Docs 2)	0710102023632025/3	INTERLOCUTORY APPLICATION(IBC)(PLAN)/17(ND)2025	DEBASHIS NANDA RP OF JSSI HYDRULICS PVT. LTD.	Sec 30	02-06-2025	no of objection 1.coucil details sign missing 2.extra pdf remove submit final pdf	sanjay.bhatt
409	31-05-2025	0710102014752025(No. of Docs 1)	0710102014752025/1	INTERLOCUTORY APPLICATION (I.B.C)/1001(ND)2025	SUMILA(THROUGH SPA HOLDER RAHUL YADAV) VS. ASHISH SINGH RESOLUTION PROFESSIONAL	Sec 60(5)	02-06-2025	no of objection 1. index page missed in pdf 2. book marking mandatory as per index with pagination	Khushboo230
410	30-05-2025	0710102002762024(No. of Docs 4)	0710102002762024/7	COMPANY PETITION (COMPANIES ACT)/77(ND)2024	MR. ARUN CHAWLA VS. ON EVENTS & PROMOTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	02-06-2025	no of objection 1. book marking mandatory as per index wiyh pagination in all volume 2.ocr missed in all volume pdf of 2 3 4	neerajgupta
411	23-05-2025	0710102090422023(No. of Docs 1)	0710102090422023/3	COMPANY PETITION IB (IBC)/142(ND)2024	LIBERIUM GLOBAL RESOURCES PRIVATELIMITED VS. AMRITSAR MSW LIMITED	IBC Under Sec 9	02-06-2025	no of objection 1.bookmarking mandatory with page numbering 2.pagiantion missing in pdf	Rachit_26
412	29-05-2025	0710102409952017(No. of Docs 2)	0710102409952017/16	COMPANY PETITION (COMPANIES ACT)/418(ND)2017	KAMAL KUMAR NEWAR AND ORS. VS NEWAR STEELS LIMITED AND ORS.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	31-05-2025	1. compliance order missing in pdf	D12702014
413	29-05-2025	0710102409952017(No. of Docs 2)	0710102409952017/19	COMPANY PETITION (COMPANIES ACT)/418(ND)2017	KAMAL KUMAR NEWAR AND ORS. VS NEWAR STEELS LIMITED AND ORS.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	31-05-2025	no of objection 1.pagiantion missing in bookmarking 2.index missing in pdf 3.pagination missing in pdf 4.some pages is not clear in pdf	D12702014
414	29-05-2025	0710102409952017(No. of Docs 2)	0710102409952017/8	COMPANY PETITION (COMPANIES ACT)/418(ND)2017	KAMAL KUMAR NEWAR AND ORS. VS NEWAR STEELS LIMITED AND ORS.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	31-05-2025	1.vol 2 missing in pdf	D12702014
415	29-05-2025	0710102409952017(No. of Docs 2)	0710102409952017/13	COMPANY PETITION (COMPANIES ACT)/418(ND)2017	KAMAL KUMAR NEWAR AND ORS. VS NEWAR STEELS LIMITED AND ORS.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	31-05-2025	1. compliance order missing in pdf	D12702014
416	29-05-2025	0710102409952017(No. of Docs 2)	0710102409952017/18	COMPANY PETITION (COMPANIES ACT)/418(ND)2017	KAMAL KUMAR NEWAR AND ORS. VS NEWAR STEELS LIMITED AND ORS.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	31-05-2025	no of objection 1.order missing in pdf 2.page no hindi 71,72,	D12702014

417	29-05-2025	0710102409952017(No. of Docs 2)	0710102409952017/9	COMPANY PETITION (COMPANIES ACT)/418(ND)2017	KAMAL KUMAR NEWAR AND ORS. VS NEWAR STEELS LIMITED AND ORS.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	31-05-2025	1.vol 2 missing in pdf	D12702014
418	29-05-2025	0710120001892018(No. of Docs 1)	0710120001892018/16	COMPANY PETITION (COMPANIES ACT)/68(ND)2017	SAMIR DEV SHARMA VS. M/S DELHI CHEMICAL & PHARMACEUTICAL WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	31-05-2025	1.bookmarking mandatory with page numbering	Tanujgulati0800
419	29-05-2025	0710102409952017(No. of Docs 2)	0710102409952017/15	COMPANY PETITION (COMPANIES ACT)/418(ND)2017	KAMAL KUMAR NEWAR AND ORS. VS NEWAR STEELS LIMITED AND ORS.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	31-05-2025	no of objection 1.index missing in pdf 2.order missing in pdf 3.need every pages sign in pdf 4.pagination missing in bookmarking	D12702014
420	29-05-2025	0710102409952017(No. of Docs 2)	0710102409952017/11	COMPANY PETITION (COMPANIES ACT)/418(ND)2017	KAMAL KUMAR NEWAR AND ORS. VS NEWAR STEELS LIMITED AND ORS.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	31-05-2025	no of objection 1.order missing in pdf 2.pages no 49,50,hindi 3.vol 2 missing in pdf	D12702014
421	29-05-2025	0710102409952017(No. of Docs 2)	0710102409952017/10	COMPANY PETITION (COMPANIES ACT)/418(ND)2017	KAMAL KUMAR NEWAR AND ORS. VS NEWAR STEELS LIMITED AND ORS.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	31-05-2025	of no objection 1.compliance order missing in pdf 2.pages no hindi 50,51,	D12702014
422	23-05-2025	0710102036182025(No. of Docs 2)	0710102036182025/1	INTERLOCUTORY APPLICATION (I.B.C)/2054(ND)2025	M/S STRABAG ENGINEERS PVT LTD. THROUGH ITS AUTHORISED REPRESENTATIVE MR. KARIVELIL MATHEW BABU VS. PRADEEP KUMAR KAUSHIK RESOLUTION PROFESSIONAL OF M/S THREE C SHELTERS PRIVATE LIMITED	Sections 60(5)/Regulation 13	31-05-2025	1.bookmarking mandatory	advocatevijetasingh
423	29-05-2025	0710102409952017(No. of Docs 2)	0710102409952017/12	COMPANY PETITION (COMPANIES ACT)/418(ND)2017	KAMAL KUMAR NEWAR AND ORS. VS NEWAR STEELS LIMITED AND ORS.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	31-05-2025	1.compliance order missing in pdf	D12702014
424	29-05-2025	0710102409952017(No. of Docs 2)	0710102409952017/14	COMPANY PETITION (COMPANIES ACT)/418(ND)2017	KAMAL KUMAR NEWAR AND ORS. VS NEWAR STEELS LIMITED AND ORS.	Sec. 241(1),Sec. 242(4),Sec. 244(1)	31-05-2025	1.compliance order missing in pdf	D12702014
425	27-05-2025	0710102028152025(No. of Docs 2)	0710102028152025/1	INTERLOCUTORY APPLICATION (I.B.C)/1638(ND)2025	ZEBA KHAN VS. PRADEEP KUMAR KAUSHIK	Sections 60(5)/Regulation 13	31-05-2025	no of objection 1.pagination missing in bookmarking 2.need every pages sign and true copy in Annexure 3.copy of vakalatnama compulsory in reply	advocatevijetasingh
426	21-05-2025	0710102012572025/2	710102012572025	SUNTECH CERAMICS PRIVATE LIMITED INSOLVENCY AND BANKRUPTCY BOARD OF INDIA	IBC Section 59	Report	04-06-2025	1.bookmarking as per index ,	
427	02-06-2025	0710102013582025/4	710102013582025	SUMAN PANDEY LIQUIDATOR REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	IBC Section 59	Order	04-06-2025	1.bookmarking mandatory ,	
428	21-05-2025	0710102019012024/2	710102019012024	ABHIJEET JAIN	IBC Section 59	Report	04-06-2025	1.bookmarking mandatory ,	

429	19-05-2025	0710102020402025/1	710102020402025	RSG FEBRIC TRADING PRIVATE LIMITED REGISTRAR OF COMPANIES	IBC Section 59	Report	04-06-2025	1.bookmarking mandatory ,	
430	03-06-2025	0710102022432025/3	710102022432025	MANN FEEDS PRIVATE LIMITED	Sec. 230-232 - Second Motion	Report	04-06-2025	1.bookmarking mandatory ,	
431	19-05-2025	0710102025582025/4	710102025582025	DIGITAL READING FOUNDATION	IBC Section 59	Report	04-06-2025	1.bookmarking mandatory ,	
432	03-06-2025	0710102084002024/4	710102084002024	KIAT INDIA INTERNATIONAL CLOTHING PRIVATE LIMITED	Sub-Section (1) of Section 66.	Report	04-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	
433	03-06-2025	0710102104282024/13	710102104282024	AVIRAM FINANCE AND INVESTMENT PRIVATE LIMITED	Sec. 230-232 - Second Motion	Order	04-06-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Humbly Request you contact help desk 011-24363846 we will Help you	
DEPUTY REGISTRAR									
PRASHANT KUMAR									
HELP LINE NO 011-24361890									
ROOM NO 103									
								PREPARED BY	
								ASSISTANT REGISTRAR	
								VICTOR VISHAL	
								HELP LINE NO 011-24361890	
								ROOM NO 103	